

صہولر سٹیمٹ کے معنی یہ ہوں کہ
مذہبی تعلیم کی ذمہ داری حکومت
اپنے کلدھوں پر نہیں لیگی -

श्री त्यागी (देहरादून) मैं एक बात
दर्शाफत करना चाहता हूं। मजदबी तालीम
बाबे सदरतों में जुगराक्रिया और हिसाब
बगैरह की काववियत उत्तरी ही होगी,
जितनी कि दूतरे स्कूलों में है ?

شری اہم - ایچ - رحمان - میں
محترم ممبر کی توجہ دلاتا ہوں کہ
اگر وہ ممبرو بات کو پوری طرح سمجھ
لیں گے تو ان کو اطمینان ہو جائے گا -

میں یہ نہیں کہہ رہا ہوں کہ
حکومت بلا وجہ مذہبی مکتبوں کو
ایگزیمٹ کر دے میں یہ کہہ رہا ہوں
کہ جو بچہ کسی مذہبی مکتبے میں
تعلیم حاصل کر رہا ہے - جہاں آج
تک مذہبی تعلیم تھی اور جو کھلسری
ایجوکیشن جاری ہونے پر یا اس سے
پہلے اس بات کا انتظام کر لے کہ
مذہبی تعلیم کے ساتھ ساتھ اسی درجہ
کی اسی معیار کی تعلیم یہ وہاں
دی جائے یا گورنمنٹ کے کورس کو اپنالے
تو اس بچے کو مجبور نہ کہا جائے کہ
وہ کسی خاص سرکاری سکول میں جا
کر پڑھے - یہ بات قابل اعتراض نہیں
ہے - میں یہ ہر گز نہیں کہتا کہ
جو صرف مذہبی تعلیم دے اس کو
حکومت ایگزیمٹ کر دے - وہ ایک
الگ مسئلہ ہے کہ جو کورس کھلسری
ایجوکیشن میں سرکاری طور پر تیار
ہو گیا اسی ہی کے ذریعہ عام تعلیم

لزمی ہو - اگرچہ میں اس کا قائل
نہیں ہوں - تاہم وہ ایک الگ مسئلہ
ہے -

Mr. Speaker: The hon. Member may
continue the next day.

13.02 hrs.

MOTION RE: FLOODS IN ORISSA

Mr. Speaker: The House will now
proceed to the next item, namely, the
motion regarding floods.

Shri P. K. Deo (Kalahandi): I would
like to suggest a slight change in the
motion, because two statements have
been made on the floods in Orissa. So,
I submit that both the statements of
the 25th August and 31st August may
be taken into consideration simultan-
eously.

Shri S. M. Banerjee (Kanpur): In
the substitute motions by Shri Prakash
Vir Shastri, Shri Ram Krishan Gupta,
Shri S. M. Banerjee and Shri Assar we
have included the floods in Punjab
also. We crave your indulgence for
the inclusion of this. A statement
was made by the hon. Minister of Irriga-
tion and Power regarding the ser-
ious floods in certain district of
Punjab also. Since the time has been
extended, may I request you that this
may also be included in the discussion,
because both the floods are very
important? Otherwise, we shall be
missing something.

Shri P. K. Deo: How can it be
stretched?

Mr. Speaker: Usually, after the
motion is made, substitute motions are
allowed to be made. We originally
fixed only two hours for this, but in
view of the large number of Members
who wanted to make reference parti-
cularly to the floods in Rohtak in
Punjab and so on and in Himachal
Pradesh, I said that this also might
form part. When the hon. Member

[Mr. Speaker]

from Orissa speaks, he may speak on the floods in Orissa. Another Member from Punjab or Himachal Pradesh may speak about the floods there.

I may at this stage take it that all the motions are in order. I will allow discussion not confining it to Orissa, but extending it to Punjab and Himachal Pradesh. After this motion is made formally, those amendments will be treated as moved, and I will give opportunity to all Members. Four hours have been allotted, from 1 to 5 P.M. Hon. Members will try to be brief, as opportunity has to be given to a number of Members.

श्री नवल प्रभाकर (बाह्य दिल्ली—रक्षित—अनुसूचित जातियाँ) : अच्यक्ष महोदय दिल्ली में भी ऐसी अवस्था है कि चालीस गांवों में बाढ़ का प्रभाव हुआ है ।

अच्यक्ष महोदय : परन्तु माननीय सदस्य ने दिल्ली के लिए कोई अमेंडमेंट का नोटिस तो नहीं दिया है ।

श्री नवल प्रभाकर : मैं ने एक शार्ट-नोटिस क्वेश्चन भेजा था ।

Shri P. K. Deo: I beg to move:

"That this House takes note of the situation created by floods in Orissa recently and the statements made by the Minister of Irrigation and Power in Lok Sabha on the 25th August, 1960 and on the 31st August, 1960."

I move this motion under the shadow of a great calamity and suffering that has fallen on Orissa. At the outset, on behalf of the people of the State, I express my gratitude to the Prime Minister for his timely visit to Orissa, but I must respectfully differ from the sermons he gave to the pathetic and pitiable flood victims reminding them of the inevitability of floods and their life-giving virtues. Formerly it used to be said by fatalists that famines and floods were acts of God

meant to punish the people for their sins, but that stage is gone. We have seen that floods and famines can be controlled. This problem can be tackled by taming the mighty rivers and diverting the regulated flow to arid fields for better harvest. This has been harped upon time and again in our various plans but I feel that the attention that it deserves has not been paid to solve the chronic flood problems of my State.

A close study of the topography and the river system of Orissa reveals that the mighty Mahanadi with its catchment area of 51,000 sq. miles, the Brahmani with a catchment area of 14,000 sq. miles, the Baitarani with a catchment area of 4,000 sq. miles, the Subarna Rekha with a catchment area of 7,500 sq. miles and various other hill streams like the Budhabalang and the Salandi, all join together to form a common delta where, if they are in spate simultaneously, all the water intermingles and it spells total devastation of the whole coastal area. This disaster is further accentuated if the floods coincide with the high tides.

We have the records of the various floods in Orissa from 1830. In this long period of 130 years, no less than 30 floods have taken place of various intensities, but this year Orissa has been overtaken by floods of the direst kind and the worst recorded in history. During this period, many flood committees were appointed to go into the matter. Many experts have scratched their heads to find a permanent solution to the flood problem of my State. Some of them had recommended that the flood protection embankments should be strengthened; at the same time some had suggested that the flood protection embankments had to be gradually removed so that the water could spread out in a larger area. At last in 1937 a committee presided over by Sir M. Visveswarayya suggested a regular training of the various rivers by construction of multi-purpose dams

and the strengthening of the floods protection embankments, together with judicious dredging of the sand bars that choke the mouths of the rivers. Final shape was given to this recommendation by the committee presided over by Shri B. K. Gokhale in 1944. They suggested that the Hirakud multi-purpose dam should be constructed, and it has been constructed. Even this, we have seen, has not given a permanent cure to the chronic malady.

I do not like to rush into the technical aspect of the subject where even the experts fear to tread, but I would like to narrate the facts that have actually taken place. In the latter part of the second week of last month, there was heavy and torrential and continuous rain in all the catchment areas of all these rivers; and all the rivers and streams simultaneously rose up and they were in floods; except the Mahanadi, all the other rivers and streams exceeded their maximum limit. We find that the river Brahmanai has exceeded the maximum flood limit by 2½ feet at Jenapur and by 10 feet at Talcher. Similarly, the river Daitarini also exceeded its maximum limit by 4 feet. Due to this simultaneous abnormal rise, the whole area from Balasore to Dharamsala in Cuttack District and a portion of the lower Mahanadi delta, especially the Aul and Pata Mandai thanas were severely inundated by the flood waters. There were several breaches of railway tracks, the PWD road, the Revenue roads, canal bunds and flood protection embankments, and these caused colossal damage to life and property.

13.11 hrs.

[SHRI HEDA in the Chair]

The depth of the flood waters vary from three feet to fifteen feet at several places. But the flow of these flood waters in the coastal area was so very slow and sluggish, because it coincided with the high tides which are created by the phases of the moon. As it happened to be the period of the new moon, there were high tides in the sea, and so the waters could not

recede quickly. The drainage problem was further aggravated by the littoral drift of the sea along the Orissa Coast which forms sand bars thereby literally choking all the mouths of the rivers. I am sorry to say that nothing has been done in this regard regarding the dredging of the river mouths, though various expert committees have recommended that the sand dunes which are formed, and which are of the height of 30 or 40 feet at the river mouths should be dredged.

This year, the flood has been of a magnitude unprecedented in character. I learn that even the expert engineers of the Central Government are of the view that this year's flood in Orissa can be classed as one in thousand years.

Now, let us see the damage that has been done by this flood. Due to the sudden and the simultaneous rise in all the hill-streams and rivers, 12 districts out of 13 districts of the State have been affected. 4500 square miles of tracts have been inundated and even submerged under water for several days. 20,75,000 persons have been affected; 12 lakhs acres of cultivated land have been submerged; either those lands were full of sand and rubbles or all the crops have been damaged. Shri R. N. Rath, the Minister of Agriculture in the Orissa State, has given an estimate that crops worth Rs. 48 crores had been lost; 45 human lives have been lost and 50 persons have been reported missing. At several places, it was seen that several unidentified dead bodies were floating. The live-stock casualty also has been very high. The breaches at most of the places took place at dead of night, and heavy loss of cattle has been reported. And the dead bodies in these flood-affected areas have produced unbearable stench. The Jaipur subdivision of Cuttack district has been the worst affected; 800 villages have been affected, of which 20 have been reported to have been completely washed away. 90 per cent. of the houses in all these villages have been damaged.

[Shri P. K. Deo]

One particular feature of this year's flood is that even those districts where flood was unknown have been affected. The damage caused by the small hill-streams has been estimated to be very great, though in those areas, the flood water did not remain for long because of the gradient or the slope of the country. Still, the way a large volume of water rushed in with such tremendous velocity resulted in several people having been taken completely un-awares; and that has caused tremendous damage to the areas lying on both sides of those hill-streams.

In this connection, I beg to submit that of the inland districts, the Sambalpur district has been very badly affected. In the list of casualties, we find Sambalpur district heading the list with 14 persons dead. The Deogarh, Kuchinda and Rairakhol subdivisions of Sambalpur district and the Laikera police station of Sambalpur district have been the worst affected.

A special feature of this year's flood is that these districts which had a sense of security, especially the Sambalpur and Phulbani districts, where, after the construction of the Hirakud Dam, the people had a feeling that nothing would happen, were also very badly affected. They were taken completely unawares. It is learnt that there was a large rush of water to the Hirakud Dam from the higher reaches, and the Hirakud authorities, instead of controlling it, had let it pass, by opening all the sluice gates and all the canal gates, and the people were taken completely unawares by this flood. Even though we control about 32,000 square miles of the catchment area of the Mahanadi by the construction of the Hirakud Dam, still, the flood in the Tel river which joins the Mahanadi at a point below the Hirakud dam with its catchment of 19,000 square miles is capable of creating flood havoc in the Mahanadi area.

I would most respectfully submit that to train the flow of the Tel river,

the tributaries of the Tel river, especially the Utai, the Hati, the Sagada and the Ret and the Lat and all these hill-streams should be properly dammed, and the flow of these hill-streams should be controlled, if the authorities want that they should be successful in controlling the flood waters of the Mahanadi.

On account of the flood in the Mahanadi, 82 villages of Baudh sub-division have been affected, and large-scale damage to crops and to life and property in these areas has been reported.

In this connection, I would like to give a list of the damages that have been caused in the various districts. It is as follows:

Area affected	No. of persons affected
Cuttack district 2,000 sq. miles	12 lakhs
Balasore district 1 000 "	4 "
Sambalpur 1,000 "	2 "
Puri 4,000 "	1 "
Dhenkanal 550 "	1 "
Konjhar 200 "	40,000
Phulbani 25 "	5,000
Mayurbhanj 25 "	5,000
Sundargarh 200 "	25,000

I do not think that the survey given by the Orissa Government is accurate, because from most of the places they have not got the report as yet. I have received a report from Bolangir and Kalahandi districts that there also, this flood has created havoc. In the coastal areas, there have been as many as 100 breaches on the flood protection embankments and the major ones are on the Subhalaya Ghai and the Sarsada Ghai on the Brahmani river.

Shri Surendranath Dwivedy (Kendrapara): Sarsada Ghai on the Baitarani river.

Shri P. K. Deo: Yes, on the Sarsada Ghai on the Baitarani river. The railway bridge No. 239 to the north of the Rupsa has been completely washed away. A considerable length

of the railway line between Harisdaspur and Jenapur is still under water. That means, there has been absolutely no connection between Calcutta and Bhubaneswar or Cuttack. A similar breach has also occurred on the Calcutta-Bombay line. Breaches have also been reported between Rourkela and Jharsuguda. Breaches have also taken place in the railway track between Jharsuguda and Sambalpur. There have been several breaches on National Highways Nos. 5, 6 and 42. National Highway No. 5 runs between Calcutta and Madras, No. 6 connects Calcutta and Bombay and No. 42 is between Sambalpur and Cuttack. On account of these breaches, it might be said that Orissa has been completely cut off all these days from the rest of the country.

There have also been several breaches in the tele-communications. Because of these breaches, we could not get any information, nor could we send any information to those areas. The only link between Orissa and the rest of the country was by the air service. The air service to Orissa is only twice a week. In spite of our repeated requests in this House that there should be a daily service, nothing has been done in this regard. Of course, there was a daily service for a few days during this flood period, but that has now been discontinued.

In this connection, I would submit that it is high time the authorities considered the question of providing an alternate railway line to link the State capital with the rest of the country. All the Members from Orissa, irrespective of party affiliation, have been harping on this here. The alternate line can be provided by connecting Rourkela with Talcher. We reiterate the same demand on this occasion.

Large numbers of people are reported to have been marooned. We learn the heartening news that they have been contacted. In this connection, I would like to congratulate the Ministers of the Orissa Government,

more especially the young batch of officers, and volunteers who without consideration of party affiliation have joined hands together, and are taking every step possible to give gratuitous relief to these marooned people and to rescue them. I take my hat off to them, for they have at great personal risk to themselves in that stretch of rapid flowing water and whirlpools, gone over them and are doing work day and night.

Even though there may be lapses on the part of the administration, I sincerely request political parties not to try to make capital out of these, because the resources at the disposal of the State Government are very limited and the amount of help we expect from the Centre is not of an appreciable character. The recent flood has been of an unprecedented magnitude. From the flood-affected areas, we are getting reports of sporadic outbreaks of cholera and dysentery. Steps should be taken to take measures in this regard. Several cases of snake-bite have also been reported. There are also reports of petty thefts and small crimes. After all, what will a hungry man not do? There is a saying in Sanskrit:

‘बुभुक्षितः किं करोति न पापम्’

Taking into account the damage that has been caused, we can say in a sentence that it has completely upset the economy of the State and has rendered 2 million people homeless. To rehabilitate them and to restore the normal conditions is a colossal task. Apart from the damage due to loss of life and property, the minimum cost for undertaking repair and relief operation has been estimated by the Orissa Government at Rs. 5.07 crores. To tackle the entire flood problem, we require an amount of Rs. 62 crores in addition to the Rs. 167 crores which is the target fixed for Orissa in the Third Plan period.

It is not possible for the State, with its meagre resources, to tackle this

[Shri P. K. Deo]

problem effectively on its own. This is a herculean task. In this connection, I would like to draw the attention of the House to a statement Shri Nanda, the then Minister of Planning and Irrigation laid on the Table of the Rajya Sabha on the 31st July, 1956. Therein, I find a letter from the Deputy Secretary, Finance, to all the Finance Secretaries of the various States. It is stated in that letter that:

A State is eligible to a grant of half of the total expenditure on gratuitous relief work upto Rs. 2 crores and three-fourths in excess of that in the case of natural calamities.

I most respectfully submit that this is not a natural calamity, but a national calamity. So the normal formula to meet natural calamities is not adequate to meet the present situation that has been created by this extraordinarily abnormal flood. The Government of India should come to the rescue of the State and give an outright grant of the entire amount.

Orissa is proverbially a surplus State and has come forward in the past to feed the people of the country in times of food scarcity. Now it is Orissa's turn to look to her bigger brothers for much-needed help. If India wants to be assured of much-needed supply of surplus foodgrains from Orissa, the country has to see that Orissa is freed from flood and famine for all times to come. For the present, I suggest that the following steps should be taken.

Firstly, gratuitously relief work and payment of subsistence allowance should be made to the people till they are completely rehabilitated. Secondly, repairs of the breaches along the embankments should be taken up in right earnest. This will also provide work to the affected people; they could work and could earn some money. Thirdly, repairs of the major breaches along the roads and railways and the restoration of

normal communication should be taken up simultaneously. In this connection, I would submit that the Army should be deployed to come to the rescue of the civil authorities in repair work. From reports we have received regarding Rohtak, it has been very gratifying to see the splendid work the Army has done in that part of the country. But it is a pity that no Army help could reach Orissa because of the communications being cut off and there being no connection now between the Eastern Command Headquarters and Bhubaneswar. So I most respectfully submit that the Government should consider the question of having a permanent unit of the Army located at Bhubaneswar to help the local authorities in such emergencies.

Fourthly, house-building loans and grants and free timber and bamboo from the forest should be given immediately. In this connection, I beg to submit that some discrimination is being reported regarding the grant of these various loans for house-building in the coastal areas and in the inland districts. I think the same treatment should be given to all the areas.

Fifthly, allotment of land should be made to the villagers to build their new houses on elevated ground. It should not wait for the usual formalities to be gone through. They should be immediately encouraged to build their tenements on elevated or raised ground in the localities. Also, construction of community buildings like schools, village recreation centres etc. should be undertaken at the topmost point in the village, so that in case of an emergency, they could go and take shelter there.

Sixthly, I would submit that dredging of the sand-bars and sand-dunes which have nearly choked the estuaries of the various rivers should be taken up. At the same time, seeds should be freely distributed to the cultivators for raising the rabi crop.

It is often seen that after the floods recede, people generally get a very

good crop in the rabi harvest. So, this rabi seed should be supplied to the villagers by Government.

Lastly, I beg to submit that—and it is the most important aspect of the flood problem—the reforestation of the catchment area should be taken up. Time and again it has been harped upon by all experts that reforestation and soil conservation programme should be taken up in right earnest. I do not think proper steps have been taken in this regard.

Dr. Savage, the Consultant of the Hirakud Project, had given this S.O.S. to Government at the time of the construction of the Hirakud Project that they should simultaneously take up the question of soil conservation so that all rain water could be properly retained. But I submit that even though some work has been taken up in the Ib valley there has been large-scale denudation of forests in the Umarnkot area. Umarnkot area is in the Mahanadi basin.

The other day, in reply to a question, the Minister of Rehabilitation had said that thousands of acres of reserve forests have been cleared and have been reclaimed to rehabilitate the refugees. We do not mind receiving the refugees; but they should not be rehabilitated in the Mahanadi basin. There are other areas in the Koraput district like the Malkangiri area. Large rehabilitation can take place in the Malkangiri and other areas in Dandakaranya in the Godavari valley and not in the Umarnkot area.

Umarnkot area is the source of the Tel river; and experience has shown that tons and tons of muddy water has been washed down the Tel river which has gone and joined the floods in Mahanadi.

Finally, I appeal through you to Government and to the country as a whole that they should rise to the occasion and extend a helping hand to Orissa so that she will be able to stand on her own legs. (*Interruption*).

Mr. Chairman: Motion moved:

“That this House takes note of the situation created by floods in Orissa recently and the statements made by the Minister of Irrigation and Power in Lok Sabha on the 25th August, 1960 and on the 31st August, 1960.”

There are some substitute motions and amendments. Hon. Members who desire to move them may do so.

Shri Braj Raj Singh: I beg to move:

That, at the end of the motion, the following be added, namely:—
“and recommends—

- (a) that Government do take immediate steps to get the damaged houses in the floods re-constructed;
- (b) that Government should pay adequate financial aid to persons who have been rendered homeless by the floods;
- (c) that Government should take long term measures so as to lessen the effects of floods in future; and
- (d) that a definite All-India flood policy be formulated.” (1).

Shri Prakash Vir Shastri: I beg to move:

That for the original motion, the following be substituted, namely:—

“That this House takes note of the situation created by floods in Orissa and Punjab recently and the statements made by the Minister of Irrigation and Power in Lok Sabha on the 25th August and 3rd September, 1960 respectively.” (2).

Shri Assar: I beg to move:

That for the original motion, the following be substituted, namely:—

“That this House takes note of the situation created by floods in

[Shri Assar]

Orissa, Punjab and Himachal Pradesh recently and the statements made by the Minister of Irrigation and Power in Lok Sabha on the 25th August and 3rd September, 1960 respectively." (3).

श्री रामकृष्ण गुप्त (महेन्द्रगढ़) :
चेयरमैन साहब, फ्लड्स से जो देश के अन्दर सिचुएशन हुई है उसके बारे में मैं सिर्फ दो चार बातें हाउस के सामने रखना चाहता हूँ ।

यह तो आप सब अन्दाजा लगा सकते हैं कि इस साल फ्लड्स से तमाम देश में, खास तौर पर उड़ीसा और पंजाब में, कितना नुकसान हुआ है । यह एक बड़ा अहम मामला है और आज इस बात की जरूरत है कि ऐसे कदम उठाये जायें जिस से कि फ्लड्स को रोका जाये ।

जहाँ तक कि पंजाब का ताल्लुक है इस के बारे में मैं दो तीन बातें हाउस के सामने रखना चाहता हूँ ।

सब से पहली बात जो कि बहुत जरूरी है वह यह है कि पंजाब के अन्दर इस साल जो फ्लड्स आये हैं वह ज्यादातर उन हिस्सों में आये हैं जहाँ कि अकार फ्लड नहीं आया करता । यह बात मैं ने हाउस के सामने इसलिए रखी कि ऐसा क्यों हुआ यह बहुत अहम मामला है । जहाँ तक मेरा अपना खयाल है पंजाब के अन्दर जो बन्द, एम्बेकमेंट और ड्रेन बनाये गये हैं वह इसका सब से बड़ा कारण है । मैं यह बात इसलिए कहना चाहता हूँ कि जब कोई स्कीम बनायी जाये तो सब से पहले हमें उसके साथ यह सोचना चाहिए कि इस स्कीम का कम्प्लीट करने के बाद इसका क्या असर पड़ेगा, इनमें क्या फायदा या नुकसान होगा । भिनाल के तौर पर आप इस नम्बर ८ को ले लें । रोज़तक की सिचुएशन आपके सामने मौजूद है और वहाँ का सिचुएशन का कंट्रोल करने के लिए हमारी

आरजी को भी जाना पड़ा और जो इतना आत अलबारात में आती है या वहाँ जाने से जो पता चला है उससे मालूम होता है कि सिचु-एशन अभी तक काबू से बाहर है । इसी तरह से पंजाब के दूसरे हिस्सों में भी यही हालत है । मैं हांसी भी गया था और वहाँ की हालत मैं ने देखी है और मैं यह कहने के लिए तैयार हूँ कि वहाँ शहर का कुछ हिस्सा और काफी तादाद में मकान पानी में डूब गये हैं, और कितना नुकसान हुआ है इसका अभी तक अन्दाजा नहीं लगाया गया है । इस बात को माननीय मंत्री जी ने भी अपनी स्पीच में ३ तारीख को तस्लीम किया था और कहा था कि मुझे बड़े अफतेस के साथ कहना पड़ता है कि पंजाब गवर्नमेंट ने अभी तक नुकसान का सही अन्दाजा लगा कर हमारे पास इतला नहीं भेजी है । यह एक बड़ा अहम और सीरियस मामला है । इतना नुकसान हो रहा है और हमारी गवर्नमेंट अभी तक यह अन्दाजा नहीं लगा सकी है कि वहाँ कितना नुकसान हुआ है ।

दूसरी बात जो कि मैं बहुत जरूरी समझता हूँ वह यह है कि वहाँ जो यह फ्लड आये क्या यह कुदरती थे या मैन मेड हैं । यह एक बड़ा अहम प्रश्न है । इसलिए मैं चाहता हूँ कि हाउस के सामने कुछ बातें रखें और साबित करने की कोशिश करें कि पंजाब के अन्दर जो फ्लड्स आये, अगर शुरू से जब से कि स्कीमें बनायी गयीं उन पर विचार किया गया होता तो शायद वहाँ की यह हालत न होती । मिसाल के तौर पर आप ड्रेन नम्बर ८ को ले लें । उसके अन्दर शुरू में जो पानी छोड़ा गया वह तकरीबन ६०० क्यूसेक्स था । लेकिन आज आप देखें कि २००० क्यूबिक फुट से भी ज्यादा पानी उसके अन्दर छोड़ा जा रहा है । जिस ड्रेन की कैपेसिटी ६०० की है वह २००० क्यूसे बरदाश्त कर सकता है । उसका क्या असर होगा यह आप खुद अन्दाजा लगा सकते हैं ।

इस के साथ साथ जिस वक्त पंजाब के ऊपर के हिस्से से पानी निकालने की स्कीम बनायी गयी उस वक्त जिन इंजिनियरों के दिमाग में यह स्कीम थी उन्होंने यह नहीं सोचा कि यह पानी जिस इलाके में आगे छोड़ा जा रहा है उसका असर क्या होगा, उसको किस तरीके से यूटीलाइज किया जायेगा। मैं इस बात की मुखालिफत नहीं करता कि कोई रेगुलर कैनाल बना कर उस पानी को काम में लाया जाये। लेकिन इस बात को बिल्कुल नहीं सोचा गया। उसका यह असर हुआ कि आज वह तमाम एरिया जहां कभी फ्लड नहीं आया करते थे और जहां के लोग कभी यह अन्दाजा नहीं लगा सकते थे कि इस हिस्से में भी फ्लड आ सकता है, वह एरिया आज पानी के अन्दर है। वहां फसलें तबाह हो गयी हैं और काफी से ज्यादा नुकसान हुआ है।

इसलिए मैं चाहता हूँ कि इस तमाम मामले की एन्वयरी की जाये और मालूम किया जाये कि वह ड्रेन किस मतलब के लिए बनाया गया है। सब से बेहतरीन तरीका यह था कि उस तमाम पानी को जमुना में छोड़ा जाता क्योंकि पहले भी जो सिलसिला था वह यही था। लेकिन उस पानी को यहां छोड़ा गया और फिर दलील यह दी जाती है कि ऐसा इसलिए किया जा रहा है कि रेवाड़ी, रोहतक और हिसार के सूखे इलाकों को पानी दिया जाये। मैं कहना चाहता हूँ कि जिस वक्त यह स्कीम बनायी गयी थी उस वक्त इस बात को कहा जाता और उस वक्त इस बात को सोच कर इस स्कीम को बनाया जाता। आज चार पांच साल हो गये लेकिन उस ड्रेन का मसला अभी तक तै नहीं हुआ और कोई परमानेंट स्कीम नहीं बनायी गयी। इसलिए मैं चाहता हूँ कि तमाम मामले पर विचार किया जाये और या तो रेगुलर कैनाल बनाने की तजवीज की जाये जिससे कि पानी के आगे जाने से किसी किस्म का नुकसान न हो, और अगर यह पासिबिल नहीं है तो उस तमाम पानी को दरिया जमुना में छोड़ा जाये जैसा कि पहले भी होता था।

हांसी की भी यही सिचुएशन है। माननीय मंत्री भी वहां गये थे। वहां वाटर लॉगिंग का मसला बड़ा अहम था। मैं यह बात इसलिए कह रहा हूँ कि मैंने खुद वहां जाकर यह समझा कि वहां जो फ्लड्स आये तो उस का क्या कारण था और इसलिए मैं ने यह बात कही।

इस मसले को हल करने के लिए जो मेन कैनाल थी उस के साथ साथ दायें बायें दोनों तरफ दो ड्रेस बनाई गईं। उस का क्या नतीजा हुआ ? यह ठीक है कि उस हिस्से में काफी हद तक वाटरलॉगिंग का मसला हल हो गया लेकिन उस वक्त उस पानी को कहां निकाला जाय कैसे उसको यूटिलाइज किया जाय और फ्लो बरसात के अन्दर कितना हो सकता है इस बात पर बिल्कुल भी विचार नहीं किया गया जिसका कि नतीजा यह हुआ कि जब बारिशें हुईं तो वह तमाम पानी जो कि दोनों ड्रेस के अन्दर था वह शहर हॉर्नी के अन्दर दाखिल हो गया और काफी से ज्यादा हिस्सा पानी के नीचे आ गया और उसमें तमाम फसल वगैरह तबाह हो गई और शहर के अन्दर जो बहुत सी सरकारी इमारतें और स्कूल वगैरह थे उनको भी काफी नुकसान हुआ। यह दो मिसालें मैं ने हाउस के सामने रखीं। मुझे इसके वास्ते इतना दुःख न होता अगर कुदरती बारिश से वहां इतना नुकसान होता और अगर हमारे इंजीनियर्स वक्त पर सोच समझ कर स्कीम बनाते और तमाम मसले पर विचार किया जाता। उसका असर क्या पड़ेगा इस बात को सोच कर तमाम प्रोग्राम बनाया जाता तो पंजाब के काफी हिस्से को इस तबाही से बचाया जा सकता था। इसलिए मेरी अपील है कि इन तमाम मामलों पर विचार किया जाये और पंजाब के अन्दर जो ड्रेन का मसला है और जो कि फ्लड्स का सब से बड़ा कारण है उस पर विचार किया जाय और उसके वास्ते जरूर कोई परमानेंट हल जल्दी निकाला जाय।

तीसरी बात जो कि मैं इस सिलसिले में कहना चाहता हूँ वह यह है कि रिलीफ और मदद का सवाल भी बड़ा असम है। मैं इस बात

[श्री रामकृष्ण गुप्त]

को डिनाई नहीं करता कि मदद और रिलीफ के लिए कोई प्रोग्राम नहीं बन रहा है और कोशिश नहीं की जा रही है। लेकिन आप जो रिलीफ देते हैं मदद देते हैं वह वक्त पर नहीं पहुंच पाती और देखा यह जाता है कि आज अगर आप को १००० रुपये की मदद की जरूरत है तो दस रोज के बाद वह काम २००० रुपये में भी नहीं हो सकता। इस के अन्दर टाइम फॅक्टर सबसे बड़ा फॅक्टर है जिसको कि कभी नजरअंदाज नहीं होने देना चाहिये। इस के अन्दर डिले नहीं होनी चाहिए। मैं ने यह बात इसलिए कही कि जहां तक हांसी का मसला था वहां के मामले को बिलकुल इग्नोर कर दिया गया है। माननीय मंत्री ने खुद अपनी स्पीच में यह कहा कि वहां सिचुएशन बहुत सीरियस है। मैं वहां गया और मुझे यह देख कर हैरानी हुई कि वहां सिर्फ पांच फीजी जवान रिलीफ के काम के वास्ते मौजूद थे और आप इससे वखूबी अंदाजा लगा सकते हैं कि इस मामले को कैसे कंट्रोल किया जा सकता था। इसलिए मेरी अपील है कि उसके लिए जब भी कोशिश की जाय इस ढंग से की जाय कि वक्त पर मदद पहुंचे और ज्यादा से ज्यादा मदद दी जाय जिससे कि उसका अच्छा असर हो और ज्यादा नुकसान न हो।

चौथी बात जो मैं कहना चाहता हूं वह यह है कि इसके लिए रिलीफ का जो प्रोग्राम है उस का तो मैं ने जिक्र कर दिया। मैं सिर्फ इतना ही चाहता हूं कि इसका इंतजाम ठीक करने के लिए और इसको बेहतर बनाने के लिए पूरी कोशिश की जाय और जो नुकसान हुआ है उस का पूरा अंदाजा लगाया जाय और मेट्रल गवर्नमेंट को उस के लिए काफी मदद करनी चाहिए ताकि उस मुश्किल से बचा जा सके।

इस के बाद जहां तक कि आयन्दा प्रोग्राम का ताल्लुक है उस के बारे में मैं ने पहले ही कह दिया कि मेरी सिर्फ इतना ही तजवीज है कि जो वहां की हालत है उस तमाम हालत पर विचार करने के लिए एक इन्क्वायरी कमेटी जरूर मुकर्रर की जाय जो कि इन तमाम बातों का अंदाजा लगाये और इस बात पर पहुंचने की कोशिश करे कि आया वहां जो नुकसान हुआ है और फ्लड्स आये हैं क्या वह जो बारिशों थीं उनका नतीजा था या जो पंजाब के अन्दर इमबेकमेंट्स ड्रेस का प्रोग्राम बनाया गया बगैर सोये समझे, उसका नतीजा था ताकि यह गलतियां दुबारा न दुहराई जा सकें। इन चन्द शब्दों के साथ मैं फिर अपील करता हूं कि इस तमाम मामले पर पूरी तरह से विचार किया जाय और आयन्दा ऐसे कदम उठाय जायें ताकि यह गलतियां दुहराई न जा सकें और जो इस किम्म की तबाही होती है वह न हो।

मैं यह भी मानता हूं और माननी प्रधान मंत्री ने अपनी स्पीच में कहा था कि ऐसे खतरों का मुकाबला करने के लिए मुश्किलात का मुकाबला करने के लिए पबलिक कोआपरेशन की सब से ज्यादा जरूरत है। मुझे पूरा विश्वास है कि अगर शुरू में कोशिश की जाती तो और भी ज्यादा सहयोग मिल सकता था। मुझे पूरा विश्वास है कि इस के लिए आयन्दा ज्यादा से ज्यादा पबलिक कोआपरेशन मिलेगा जिससे कि कम से कम नुकसान हो।

श्री प्र० सि० दौलता (अज्जर) :
जनाब चेअरमैन, मैं मंत्री महोदय को अर्ज करना चाहता हूं कि पंजाब में तीन डिवीजन हैं, पटियाला डिवीजन अम्बाला डिवीजन कश्मीर जालन्धर

डिवीजन । अब पंजाब में जो बाढ़ आई है तो वह जालन्धर डिवीजन में नहीं आई है । फ्लड्स पटियाला डिवीजन में हैं और अम्बाला डिवीजन में हैं । मुझे बदकिस्मती से तमाम फ्लड्स पटियाला के देखने पड़े । एक महीने की इनक्वायरी की चंडीगढ़ से जब कि बारिशें हो रहीं थीं

एक माननीय सदस्य : क्या और जगह मसलन करनाल में फ्लड्स नहीं आये ?

Shri P. S. Daulta: Of course it is adjoining part of Jullunder division (Interruptions.) There is no floor there.

जिसको फ्लड्स कहते हैं वह पटियाला डिवीजन और अम्बाला डिवीजन में ही आये थे । अब यह बात कि बारिश ज्यादा पड़ी और बारिश की ज्यादाती की वजह से थोड़ी सी तकलीफ हो गई लेकिन उसको फ्लड्स कहना दरअसल फ्लड्स की मुश्किलात को शरमिदा करना है और उस रिलीफ को जो कि फ्लड विकटिम्स् को मिलती उसको मिनिमाइज करना है

Shri Ajit Singh Sarhadi (Ludhiana): 30 villages in Karnal have been devastated. . . . (Interruptions.)

Shri P. S. Daulta: When his turn comes he may give his views. (Interruptions)

Mr. Chairman: The Chairman cannot help.

श्री प्र० सि० दौलता : मैं पटियाला डिवीजन में गया, अम्बाला डिवीजन में गया और मैं उसकी बिना पर यह कहता हूँ कि जालन्धर डिवीजन में मुकाबलतून कम नुकसान हुआ है । अब सर-

हदी साहब अगर मुझे से इतिफाक नहीं रखते तो मैं इसको हेल्प नहीं कर सकता और सरहदी साहब अपनी राय रखने में आजाद हैं और वह उसको मौका आने पर जाहिर भी कर सकते हैं लेकिन मैं तो वही बतलाऊंगा जोकि मैंने खुद जाकर देखा है और उसे मुझे जिम्मेदारी से हाउस को बतलाना है ।

जनाब चेअरमैन, पंजाब में यह कहना कि कुदरत ने तबाही लाई है यह गलत है । अम्बाला डिवीजन और पटियाला डिवीजन में जो कुछ हुआ वह तमाम का तमाम मैन मेड है । जो तबाही की लिस्ट मिनिस्टर साहब ने दीं मोहतरम बुजुर्ग ने दी वह अश्रूरी है । मिसाल की तौर पर रोहतक में एक टाउन है झज्जर जहां की एक मस्जिद वारिश में गिर पड़ी और उसके नीचे तीन आदमी दब कर मर गये । हम ने कहा कि यह फ्लड्स विकटिम्स् हैं तो उन्होंने इससे एग्री नहीं किया और कहा कि यह तो ऐक्सीडेंट हो गया । कोई डूब गया जैसे कि मंडी में कुछ लोग डूब गये तो उन्होंने उसको ऐकनलेज नहीं किया और कौलरा से जो मरे उनको भी फ्लड्स विकटिम्स् ऐकनलेज नहीं किया । मेरे कहने का मतलब यह है कि अंदाजा लगाने में गलती की गई ।

दूसरी बात मैं यह कहना चाहता हूँ कि सड़कें बनाना और नहरें बनाना यह बड़ा अच्छा काम है लेकिन इंजीनियर्स की इनएफिशिएंसी के बायस जो नेचुरल फ्लो पानी का है वह रोक दिया गया और यह तबाही लाने में सबसे बड़ा कारण बनी । अब पटियाला डिवीजन का बहुत सारा हिस्सा, हांसी और अम्बाला डिवीजन बारिश को बर्दाश्त नहीं कर सकते । यह वाटर लॉगिंग पंजाब की एक बड़ी प्राबलम है । जब लोग पंजाब की प्राबलम का:

[श्री प्र० सि० दोलता]

जिक्र करते हैं तो गलती से पंजाब की प्राबलम को कम्प्युनल ताकतों का आउटबस्ट कह देते हैं और ऐसा कहना शहर के चन्द लोगों का श्रुगल होगया है। पंजाब के मेहनतकश किसान ब्राज जिस प्राबलम में इनवोल्वड हैं वह वाटर लॉगिंग की प्राबलम है और फ्लड्स की प्राबलम है जो कि हर साल उनके सामने पेश आती हैं। लेकिन शहरी आदमियों की कुछ तहरीकें इस हकीकत को सेंट्रल गवर्नमेंट से छिपाये रखती हैं। पंजाब में बाढ़ें अब एक सालाना बीमारी बन गयी हैं। इस बार जो फ्लड्स आये हैं वह पहले से ज्यादा हैं लेकिन हर साल यह फ्लड्स आते हैं और फ्लड्स की यह हालत है उसके बारे में रिपोर्ट आई होगी। अब जनाब चेअरमैन, मैंने वह नज्जारा देखा है। पानी उबर से आ रहा है संगरूर की परली तरफ से और नीचे लोग बांध लगा कर बैठे हैं बंदूकें और सोटियां हाथ में लिए हुए और कुछ कहते हैं कि हम काटेंगे और कुछ उसके मुवालिफ तो दो, तीन जगह डिस्ट्रिक्ट की जन्व की तरफ वहां तीन आदमी जान से मार दिये गये गांव की आपस की लड़ाई में कि हम पानी नहीं काटने देंगे। वे फ्लड विक्रिम नहीं हैं। उनकी रिपोर्टें होगी थाने में कि गांव के दो जाट लड़ कर मरे। फ्लड विक्रिमज की लिस्ट में वे नहीं आयेंगे। इस वक्त पंजाब में वाटर-लागिंग और करेक्ट लैवलिंग, ये दो प्राबलमज हैं। यह ठीक है कि रोहतक शहर के लोगों ने मुवालशा-आमेजी से काम लिया है। यह ठीक है कि वहां के लोगों ने तआवुन नहीं दिया—कुछ ने दिया, खास तौर पर कुछ नौजवानों ने दिया। लेकिन इसके मानी ये नहीं हैं कि रोहतक के देहात में, हांसी टाउन में, या दूसरे कस्बों में बरबादी नहीं हुई। गोहाना तो बिल्कुल बरबाद हो गया है। रोहतक टाउन तो सब से कम बरबाद हुआ है। यह मेरी खुशकिस्मती है कि वहां मेरा अपना मकान है इस को इतनी पब्लिसिटी मिली, मुझे

कोई ऐतराज नहीं है। लेकिन मुझे हैरानी होती है कि रोहतक टाउन पर इतना एम्फेसिस क्यों कर रखा है। श्री पी० के० देव ने वहां आर्मी भेजने के लिए कानग्रैचलेट किया। मैं यह कहना चाहता हूँ कि आर्मी पंजाब में कहीं नहीं गई जहां फ्लड है। आर्मी पंजाब में रोहतक टाउन में गई, जो मड़क पर बाके है। वह फ्लड को रोकने नहीं गई। फ्लड का वाटर, जो रोहतक टाउन के लो लाइंग एरिया में जाना था, उसको वहां जाने के बजाये किसानों के खेतों में फेंकने के लिये, आगे चलता करने के लिए आर्मी वहां गई है। यह कहना कि आर्मी रोहतक में फ्लड से फ्राइट कर रही है, झूठ है। रोहतक टाउन के बाजारों में पानी न जाने पाये, किसानों की खेती को बरबाद करने के लिए, उसको आगे फेंकने के लिए आर्मी गई है। फ्लड को आर्मी फ्राइट नहीं कर रही है। मैं परसों आर्मी हैडक्वार्टर्स से एक बड़े सीनियर आफिसर को ले कर गया। वह हैरान रह गया, जब मैंने झज्जर की वह जगह दिखाई, जहां ड्रेन नम्बर ८ पड़ती है और साहिबी नदी दूसरी तरफ से आती है। मैं ने कहा कि चलो, किशती में ही चल कर देख लो। उस ने कहा कि आई कौनाट रिस्क माई लाइफ, इस ८५ मील की झील में मैं दाखिल नहीं हो सकता हूँ। आज रोहतक के बाजारों में सिर्फ इतना पानी है कि जो एक साधारण गांव के खेतों में है। लेकिन जो पब्लिसिटी रोहतक टाउन को मिली है, उसका नतीजा यह हुआ है कि देहात में जितनी रिलीफ जानी थी, वह सारी खिच कर रोहतक में आ गई। वहां पर साढ़े पांच बजे फ्लड कमेटी की रोज मीटिंग होती है। मैंने पहले ही दिन कहा था कि मैंने दूसरी जमायत में पढ़ा था कि वाटर कोप्स इट्स लैवल। वह तो लैवल में जायगा। जब तक ड्रेन का लैवल है, इस लो लाइंग एरिया में पानी आयगा। आप इसको छोड़ें और लोगों को लो लाइंग एरिया से रेसक्यू

करें और दूसरे इलाकों, गोहाना बगैरह को संभालें। लेकिन वहां का डी० सी० उसको डिब्रूगढ़ बनाने पर तुला हुआ है। कुछ बोकल आदमियों की फ्रान्स रिपोर्ट्स इस सिलसिले में दी गई हैं। इसका नतीजा यह हुआ है कि वहां पांच हजार की आर्मी इकट्ठी कर ली है। क्या क्रेडिट है? मैं दाद देता हूं, जो आर्मी ने काम किया। थोड़ा नहीं किया। वहां एक एस० पी० बेचारे खड़े रहे, और भी खड़े रहे, लेकिन सच्ची बात यह है कि रोहतक टाउन में जो लो लाइंग एरिया है, उस में वह लैवल पहुंच चुका है, जो ड्रेन नम्बर ८ में है। उससे ज्यादा पानी रोहतक टाउन में आ नहीं सकता। उससे कम मिलिटरी वाले कर नहीं सकते। यह जो सात हजार का तमाशा है, यह फोटो वोटो सब बेकार हैं। कितने अरसे से हम चिल्लाते रहे हैं कि रोहतक टाउन पर कन्सेन्ट्रेट न करो।

अब मैं ड्रेन नम्बर ८ के बारे में कुछ कहना चाहता हूं। मैं सात साल से उस के खिलाफ जुटा हुआ हूं। मैंने कई दीवानी दावे भी किये हैं। मैं चाहता हूं कि इस बारे में जुडिशल एन्क्वायरी हो और जिन लोगों ने यह बंगल किया है, उन को वाकायदा सजा मिले। रोहतक के शुमाल की तरफ से गोहाना तहसील में बरसाती नाला शुरू होता है, मामूली सा, छोटा सा नाला, जिसका नाम ड्रेन नम्बर ८ है। यह बरसाती नाला तहसील झज्जर में जा कर खत्म होता है, लेकिन वह किसी दरिया, समुन्दर या झील में नहीं गिरता है। यह बरसाती नाला पांच हजार बरस से नहीं तो दो हजार बरस से चलता रहा है। किसी के दिमाग में यह स्कीम आई कि रेवाड़ी के ऊंचे हिस्से को पानी दिया जा सकता है। कैसे? इस ड्रेन में अम्बाला, करनाल की तरफ की और ड्रेन डाल दी जायें। उस वक्त मैं पार्लियामेंट का नहीं, असेम्बली का मेम्बर था। जिले की एडमिनिस्ट्रेटिव कमेटी जो होती है, उसकी

मीटिंग में जो कहा गया, पंजाब एसेम्बली के दूसरे मेम्बरों की जो तकरीरें हुई हैं, उनको मैं लाकर दिखा सकता हूं। वे हाउस में चिल्लाये कि खुदारा, तहसील रोहतक और झज्जर को न डुबोओ। कांग्रेस कमेटी के प्रेजिडेंट की तकरीर मौजूद है। साबिक मिनिस्टर, चौधरी शेरसिंह की तकरीर है। पंजाब एसेम्बली के तमाम मेम्बरों ने कहा कि ड्रेन नम्बर ८ को चौड़ा न किया जाय और करनाल और अम्बाला का पानी इसमें न डाला जाए, ६०० क्यूबिक का यह नाला है, अगर इसमें और पानी डाल दिया गया, तो आगे कोई लेक नहीं है, दरिया नहीं, समुन्दर नहीं है, इसलिये यह पानी आगे चल कर लोगों को डुबोयेगा।

इस सिलसिले में मैं यह अर्ज करना चाहता हूं कि यह गलत है कि पहले रोहतक में ब्रीच हुआ? रोहतक में ब्रीच होने से पहले छः ब्रीच हो चुके थे और सातवां ब्रीच टाउन के पास हुआ। उन छः ब्रीचिज ने तहसील गोहाना, कैंथल और हिसार की वह हालत कर दी थी कि बड़ौदा बटाना एक गांव है, उसके साढ़े ग्यारह मील के फासले तक मुरदा फूंकने की जगह नहीं थी। हैजा हो जाने से बहुत आदमो मरे थे। गुड़ की कड़ाहियों में लाशें डालकर और उसमें तेल डालकर आग लगा दी जाती थी। हकुत एन्क्वायरी करे कि यह बात सच है या गलत है। लेकिन डी० सी० ने कहा कि यह नार्मल फीचर है, यह पानी बहा ही करता है बरसात में। बदकिस्मती से चौधरी रणवीर सिंह को चोट लगी हुई है। उनका गांव बहुत बड़ा गांव है। तकरीबन सारे गांव डूब गये गोहाना में। उसके साथ सब गांव, जो मैंने पंडित जी को दिखाये हवाई जहाज में, भी डूब गये। श्री पंजाबराव देशमुख हमारे साथ थे। वह यह देख कर हैरान हुये कि यह कितना झठा इल्जाम है कि रोहतक के लोगों ने मदद नहीं की। गांव के बाहर पानी खड़ा है आठ नौ फीट और गांव सूखा और ड्राई है। उन बहादुर लोगों ने बाहर बांध बांधा और अन्दर से पानी

(श्री० प्रा० सि० दीलता)

फका । फसल बरबाद हुई, लेकिन गांव में पानी नहीं भरने दिया गया । अगर रोहतक के बाजारों के लोगों ने कुछ नहीं किया और भाग गये, तो वे बजुदिल हैं । लेकिन यह कहना कि रोहतक के बहादुरों ने फलड में मदद नहीं की, उन बहादुरों के साथ बे-इंसाफी है, जो रोहतक और हिसार के देहात में फँसे हुये हैं । हवाई जहाज से एक गांव भी ऐसा नहीं दिखाई दिया, जहां गांव के लोगों ने गांव की आबादी में पानी जाने दिया हो । हां, जो बहुत लो लाईंग थे, वे डूब गये । उन लोगों ने दो तीन मील बाहर डरे डाल दिये । वे दिल्ली या झज्जर नहीं गये । यह जो प्राबलम है, वह उस वोकल अरवनाइट का है, जो बोलना ज्यादा जानता है, और प्रैस में फोटो निकलवाना जानता है । रोहतक की जनता ने फलडज का मुकाबला डट कर किया है । नेहरूजी या श्री मेनन का यह इल्जाम गलत है कि वे भाग गये । हां, रोहतक के बाजारों में से तो भागने ही थे । वहां अफवाह फैलेगी, तो लोग भागेंगे ही । मैं अर्ज करना चाहता हूँ कि रोहतक के लोग फलडज से नहीं भागे । एक चौथाई हिस्से में तीन, चार फीट से ज्यादा पानी नहीं है । प्रैस की सनसनीखेज न्यूज ने यह कह कह कर कि मारे गये, मारे गये, आ गया, आ गया, लोगों को भगा दिया । रोहतक में मेरा घर है । मैं रोज मीटिंग अटेंड करने जाता हूँ । रोहतक से ज्यादा तो हांसी की बरबादी हुई है । मैं अर्ज करना चाहता हूँ कि उस ड्रेन में सात सौ क्यूबिक वाटर जिन इंजीनियरों ने हमारे प्रोटेस्ट के बावजूद, कौंसिल और असेम्बली में आवाज उठाये जाने के बावजूद डाला है, वे ही इस बरबादी के जिम्मेदार हैं । वह पानी झज्जर में कहीं झील में नहीं जाता है । आर्मी ने इन पांच सात दिनों में जो एचीवमेंट की है, वह यह है कि जो पानी रोहतक में जाना था, उसको आगे देहात में फँक दिया । यह कोई साल्यूशन नहीं है । आखिर देहात के लोग भी आदमी हैं । इस पानी ने यह गुस्ताखी की कि सातवीं बार वह

रोहतक के पास टूट गया । वर्ना पहले वह छः बार देहात में टूटा था, छः ब्रीचिज हो चुके थे, किसी ने आर्मी नहीं बुलाई थी । मैं यह कहना चाहता हूँ कि रोहतक की फलड प्राबलम सिर्फ रोहतक टाउन की प्राबलम नहीं है । एक भी मकान नहीं गिरा । वहां आये दिन बारिश होती है । लेकिन जहां ड्रेन नम्बर ८ गिरता है, वहां बहुत बरबादी हुई है । मैं एक बड़े सीनियर आर्मी आफिसर को दिखा कर लाया हूँ । डी० सी० की रिपोर्ट उसने आर्मी में भेज दी थी कि मेरा इलाका ठीक है, देहात का मेरा इलाका ठीक है और साहबी नदी और ड्रेन नम्बर ८ का जहां टकराव हुआ है, वह बड़ी भारी झील है, अगर किसी को शौक है झील में सैर करने को, तो वह देख सकता है । मैं यह कहना चाहता हूँ कि देहात का कोई कच्चा मकान नहीं है, जो न गिर चुका हो और बीमारियां फँली हुई हैं । डी सी० की रिपोर्ट के क्या मानी हैं ? मैंने परसों शाम उससे पूछा कि आज उन्नीस दिन आपको रोहतक से निकले हो गये, यह रिपोर्ट जिसकी नक्ल मैं आर्मी हेडक्वार्टर्स से लाया हूँ, आपने किस बिना पर दी है । हम लोग पिछले उन्नीस दिनों से देहात में हैं और रोहतक जिले में फिर रहे हैं, क्या हम बे-ईमान हैं ? उन अफसरान को, जिन्होंने वजीर इरिगेशन की खुशामद करने के लिये इस ड्रेन में रोहतक और करनाल का सारा पानी डाल दिया, उनको सजा दी जाये । यह हुकूमत डिपार्टमेंटल एन्क्वायरी के लिये पंजाब गवर्नमेंट पर जोर दे, वर्ना यह हाउस जुडिशल एन्क्वायरी के लिये जोर देगा ।

14 hrs.

पंजाब का सूबा अनाज पैदा करके आपको देता है । अनाज पैदा करके दूसरे कुछ सूबे भी देते होंगे लेकिन पंजाब भी काफी अनाज पैदा करके आपको देता है । लेकिन सब से बड़ी बात तो यह है कि जो सिपाही पंजाब पैदा करके आपको देता है, उस तरह के सिपाही दूसरे सूबे पैदा करके नहीं दे सकते हैं । श्री:

मेनन ने एक बार कहा था कि मशीन का युग आ गया है, यह साइंटिफिक एज है, वैपंस की एज है। उन वैपंस को चलाने के लिये उनका इस्तेमाल करने के लिये जिस तरह के लोगों की, जिस तरह के सिपाहियों की जरूरत है, वे पंजाब ही आपको दे सकता है। अगर आपका यही रवैया रहा तो जो रिक्लूटिंग वेस है आदमियों की वह खत्म हो जायेगी। यह न समझ लीजिये कि जो चार पांच आदमी लम्बे चौड़े आप यहां देख रहे हैं ये इसी तरह से आगे भी चलेंगे, इस तरह के आदमी धीरे धीरे खत्म हो जायेंगे, यह जो नस्ल है यह खत्म हो जायेगी...

[شری اے - ایم طارق - دیوان
چند شرما جی بھی پنجاب کے ہی
ہوں]

श्री अ० म० तारिकः (जम्मू तथा काश्मीर) : दीवान चन्द शर्मा जी भी पंजाब के ही हैं।

Shri P. S. Daulta: He is not a Punjabi. Punjabi means rural Punjabi; 'Dehati' Punjabi. A bania is a bania; whether in Madras or Punjab. What difference does it make?

मैं अर्ज करना चाहता हूँ कि पंजाब की जो बहादुर नस्ल है वह धीरे धीरे खत्म होती जा रही है। पंजाब के लोग बड़े पीसफुल हैं, बड़े पुर-अमन हैं, मुल्क के बड़े वफादार हैं। वे अगर कोई एजीटेशन भी करते हैं तो उसको भी पीसफुली चलाते हैं। अगर कोई बेवकूफी भी करते हैं, तो भी पुरअमन रहते हैं। १५००० आदमी जेल वे भेज सकते हैं लेकिन बंगाल और असम की तरह से कोई हरकत नहीं कर सकते हैं। वे बहादुर हैं, रिसपैक्टबल पंजाबी कौम है और अगर वह आपकी वजह से बरबाद होती है तो यह अच्छा नहीं होगा। आये साल वहां फ्लड आ रहे हैं लेकिन कोई उनको रोकने की कार्रवाई नहीं की जा रही है। मैं अर्ज करना चाहता हूँ कि ज्यादा से ज्यादा प्रांट जो आप पंजाब को दे सकते हैं दें और पंजाब की मदद करें।

श्री पदम् देव (चम्बा) : सभापति महोदय नदियों के संबंध में यह कहा जा सकता

है कि वे बरदान भी हैं और अभिशाप भी हैं। नदियों के कारण हमारा देश हरा भरा और सर-सब्ज भी है और कभी कभी नदियां उच्छ्वल जब हो जाती हैं तो हमारी जो जो योजनायें हैं, वे धरी की धरी रह जाती हैं, वे बरबाद हो जाती हैं।

हिमाचल प्रदेश में जो अभी बाढ़ आई है, उस तरह की बाढ़ पहले कभी नहीं आई। यह बाढ़ सरकार की अदूरदर्शिता के कारण आई है। यह कोई भगवान की तरफ से अभिशाप का नतीजा नहीं है। हिमाचल में जो जंगल हैं, उनको जिस वक्त काटा जाता है, तो जो मलबा होता है, वह वहाँ पर पड़ा रहने दिया जाता है, उसको इधर उधर करने का कोई प्रबन्ध नहीं किया जाता है। जब बारिश होती है तो पानी इकट्ठा हो जाता है और उसका परिणाम बाढ़ों के रूप में सामने आता है। इस तरह की बाढ़ न केवल हिमाचल को बल्कि सारे हिन्दुस्तान में जहाँ जहाँ उन नदियों का संबंध होता है, नुकसान पहुंचाती है। साथ ही साथ हिमाचल में जंगलों को बड़ी बेदरदी से काटा जा रहा है। जब से हम आजाद हुये हैं तब से कोई नये वृक्ष तो लगाये नहीं जा रहे हैं, पुराने काटे जा रहे हैं और इसका परिणाम यह है कि बाढ़ें आती हैं। जब भारी वर्षा होती है तो पानी सीधे नीचे आता है और नीचे आकर जहाँ हिमाचल की अच्छी जमीन को उसकी मिट्टी को बहा ले जाता है, वहाँ बाढ़ भी आती है।

इसी तरीके से हिमाचल में जहाँ सड़कें और पुल बन रहे हैं उसकी ठीक ढंग से योजना न होने के कारण जमीन कटती है और उसके पश्चात् जमीन गिर करके बाढ़ लाने के परिणाम में हमारे सामने आती है। जहाँ पर कुल्लें बन रही हैं, उनका भी यही हाल है। पहले इस देश में जो इंजीनियर लोग थे या ठेकेदार थे, वे जब सड़कें बनाते थे, कुल्लें खोदते थे तो उसके अन्दर एक विशेष शर्त होती थी कि अगर गलत तरीके से कोई काम हुआ तो उनके विरुद्ध कार्रवाई की जायेगी।

[श्री पद्म देव]

उनके विरुद्ध मुकदमे चलाये जाते थे। लेकिन जब से हम आजाद हुये हैं, सबको आजादी मिल गई है कि चाहे कोई किघर से ही सड़कें निकाले, किघर से ही कुलें बनाये, किघर से ही ड्रेनेज बनये। सबको खुली छुट्टी है। इससे देश तबाह होता है। इस तरह की चीजों को कोई आज पूछने वाला नहीं है। जब कोई इस तरह की घटनायें घट जाती हैं तो सारा ब्लेम कुदरत के सिर पर मड़ा जाता है कुछ और तरह से उसको किसी पर डालने की कोशिश नहीं की जाती है।

एक बात यह भी है कि जो भूमि अकृषि योग्य पहले समझी जाती है, वहां पर भी आज बड़े जोरशोर से खेती हो रही है और एक होड़ सी लगी हुई है जिसके कारण जमीन पोली हो जाती है और जब वर्षा होती है तो बाढ़ आती है और वह हिमाचल को ही बरबाद नहीं करती बल्कि दूसरों की बरबादी का कारण भी बनती है।

अभी हाल में जो मंडी में बाढ़ आई है उसका सब से बड़ा कारण एक सड़क और एक पुल है। मुकेतो खड एक नदी है, उसके पानी को रोका गया और थोड़े से आउटलेट थे। जिस वक्त बरसात में रात को बड़ी भारी वर्षा हुई तो उस वक्त पहले तो पानी रुका और बाद में पानी टूटा और उसका नतीजा यह हुआ कि जितने भी उसके इर्दगिर्द गांव थे, वे सब के सब पानी में डूब गये, नष्ट अष्ट हो गये। इस समय तो ठीक तरह से नहीं कहा जा सकता कि कितनी जानें गई हैं और कितनी सम्पत्ति का नुकसान हुआ है। हमारे जो लोकल वर्कर हैं, जिन्होंने कि वहां काम किया है उनका कहना यह है कि ४० लाख के करीब का नुकसान हुआ है और ६५ जानें गई हैं। अखबारों में अनुमान यह लगाया जा रहा है कि २५० के करीब आदमी मरे हैं। या १५० के करीब मरे हैं। लेकिन ये सरकारी फिगर्स नहीं हैं। अभी तक वहां पर किसी किस्म का सर्वेक्षण नहीं किया गया। वहां के उपराज्यपाल

ने, ऐसा कहा जाता है, हैलीकोप्टर के लिये दरखास्त की है और अगर वह दे दिया गया तो वह जाकर उस इलाके का निरीक्षण करेंगे। लेकिन अभी तक जो गैर-सरकारी एजेंसियों से खबरें प्राप्त हुई हैं उनसे पता चलता है कि ६५ जानें गई हैं और ४० लाख के करीब सम्पत्ति का नुकसान हुआ है। वहां पर जितने मकान थे वे सब के सब मिट्टी के थे गिर चुके हैं। उन मकानों में ज्यादातर मुजारे लोग रहते थे। उन गरीबों का उसके बाद से कोई सहायग नहीं रहा, उनके पास रहने के लिये मकान नहीं रहे, उनके पास जो थोड़ा बहुत अनाज था, बीज था या दूसरी वस्तुयें थीं, या थोड़े बहुत कपड़े थे वे सब बरबाद हो गये हैं। जो बाढ़ वहां अब आई है वैसी बाढ़ इतिहास बताता है या वहां के जो बूढ़े लोग हैं वे बताते हैं, पहले कभी नहीं आई। बूढ़े लोग बताते हैं कि न तो उन्होंने इस किस्म की बाढ़ पहले कभी देखी है और न ही इस तरह की बाढ़ की बात उन्होंने अपने पूर्वजों से सुनी है। इस बाढ़ का सब से बड़ा उत्तरदायित्व सरकार पर आता है और अगर आप इसकी जांच करें तो यह तथ्य सिद्ध हो जायेगा।

सभापति महोदय, मैं आपके द्वारा भारत सरकार से और हिमाचल सरकार से प्रार्थना करूंगा कि जो फौरी कदम उठाये जाने हैं, वे जल्दी से उठाये जाने चाहियें। इस वक्त वहां जरूरत इस बात की है कि लोगों को अन्न दिया जाये, औषधियों का प्रबन्ध किया जाये, कम्बल लोगों को दिये जायें, टैट्स लगाये जायें। लोगों के पास मकान नहीं हैं, खाने के लिये रोटी नहीं है। वह इलाका कुछ गर्म है, मलेरिया जैसी बीमारियां भी वहां फैलती हैं और बहुत संभव है कि हैजा इत्यादि भी फैल जाये। इस वास्ते सरकार को चाहिये कि फौरन ही वहां पर सहायता कार्य शुरू करे। यह तो आज करने की चीजें हैं। कल जो करने की चीजें हैं वे ये हैं कि मकान बनाने के लिये सबसिडी दीजिये, लकड़ी

लोगों को मुफ्त दी जाये ताकि लोग रहने के लिये मकान बना सकें। सदियों आ रही हैं और अगर इन चीजों का प्रबन्ध अतिशीघ्र न किया गया तो लोगों के ऊपर बड़ी भारी मुसीबत आ पड़ेगी और लोग अपने आपको सम्भाल नहीं पायेंगे। बीज इत्यादि का उनके लिये प्रबन्ध होना चाहिये तथा और जो उनकी आवश्यकतायें हैं, उनको पूरा किया जाना चाहिये।

लोगों के पास जो बैल थे वे खत्म हो गये हैं, समाप्त हो गये हैं भूमि सारी खत्म हो गई है फलड़ के कारण और इन चीजों का भी उनके लिये प्रबन्ध किया जाना चाहिये।

आगे के लिये जो कार्य करने को हैं, उनकी तरफ भी आपका ध्यान जाना चाहिये। बाढ़ों के जो कारण मैं आपको बता चुका हूँ उन कारणों पर आपको विचार करना चाहिये और बाढ़ें न आ सकें, ऐसा उपाय करना चाहिये। उस नदी के कारण उस इलाके में पहले भी एक बार ऐसा हुआ था और बाढ़ आई थी लेकिन उस वक्त वहाँ पर मिनिस्टरी थी और उसने फौरन बांध वगैरह बांध दिये थे और कुछ असें तक ऐसी घटनायें नहीं घटी थीं। लेकिन यह तो मैंने जैसे कहा पुल बांध दिया और एक सड़क निकाल दी जिसके कारण पानी रुक गया और उस पानी के कारण वहाँ पर बाढ़ आई। मैं चाहता हूँ कि आईंदा के लिये सरकार इस किस्म की योजना बनायें जिससे कि नदी का परमानेंट बहाव जो है वह ठीक ठीक चैनल से हो ताकि जो उपजाऊ भूमि है वह काम में आ सके और इस किस्म की घटना भी भविष्य में न घटने पाये। यदि सुकेती खड को इस तरह से ठीक चैनल से ले जाने का प्रबन्ध किया जायेगा तो उसका परिणाम यह होगा कि भूमि बच जायेगी और उसमें खेती आदि ठीक तरह से की जा सकेगी। अभी तो नदी और भूमि तकरीबन एक ही तल पर है। उसके लिये अभी तक कोई चैनल नहीं बनाया गया।

उसमें हमेशा बहुत थोड़ा पानी रहता है। पानी वहाँ पर बरसात के दिनों में ही जमा होता है। इसके चारों तरफ पहाड़ हैं। जैसे मैंने कहा वहाँ जंगल कट चुके हैं और उसके कारण पानी एकदम से इकट्ठा हो जाता है। यह पानी भी रात को इकट्ठा हुआ और जो बाढ़ आई वह भी रात के समय आई। रात को लोग सोये हुये थे और सोये सोये ही वे काल के गाल में चले गये। उन बेचारे गरीब लोगों को भाग कर जान बचाने तक का मौका नहीं मिला। मैं चाहता हूँ कि सरकार फौरन उन लोगों को बसाने का प्रबन्ध करे। बाकी देश में तो लोग पढ़े लिखे हैं। जैसा अभी चौधरी साहब ने कहा कि इतना नुकसान नहीं हुआ जितना शोर हुआ, लेकिन वहाँ तो कोई बोलने वाला नहीं, कोई वहाँ की खबर लेने वाला नहीं, कोई शोर शराबे की बात नहीं। माना कि सरकार की तरफ से हेलिकाप्टर की मांग हो रही है, लेकिन वहाँ तो लोग मर भी चुके हैं, पानी भी उतर गया है और कहीं पता नहीं कि उन के साथ क्या क्या गुजरी। इस लिये मैं चाहता हूँ कि सरकार इस जगह के लिये भी थोड़ा ध्यान करे और उसके लिये प्रबन्ध करे।

इन शब्दों के साथ मैं सरकार से अपील करूंगा कि पुनः वह उस इलाके की ओर ध्यान दे और जो भी सहायता उस इलाके की हो सकती है उसे करने की कृपा करे।

Shrimati Renu Chakravartty (Basirhat): Mr. Chairman, Sir, once again floods have enveloped many parts of India. This year, it is not only abnormal flood, but in almost every place—at least I know in Orissa—this year's flood has been unprecedented. In Orissa, there are about 500 breaches—major and minor—in the roads. I am reading out the official figures. I am sure my friends like Shri Surendranath Dwivedy, who have gone there, will be able to tell us whether it is even more than 500 breaches. In 166 places, rivers and canal embankments have been

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damaged. 1 lakh people are living in a homeless state and 20 to 30 lakh acres of crops have been damaged. 50 per cent of the crops of Orissa have been lost.

Just now we have heard about the situation in Punjab. 2 or 3 districts have been enveloped in these floods. In Himachal Pradesh, 140 people have been killed. These are the official figures, but actually sometimes it is much more. In Orissa 49 people have died according to official figures. But it may be much more. I am basing myself on official figures. Lastly in Bihar there is the district of Darbhanga which has also become affected with floods.

When the Prime Minister spoke yesterday, he said that much of it is exaggerated. Today there is a new angle being brought into every discussion. Everything seems to be exaggerated. In regard to the Assam situation, newspapers are supposed to have exaggerated. In the question of floods, there too it is exaggeration. I would like to know what the Government was doing, specially when we had a small discussion on the calling attention notice on Orissa floods. We are told that till the M.Ps. from Orissa went to see the Prime Minister, on August 24, he did not have much information at all about the floods. Yet, we are told by our Orissa friends that on the 15th August, already the railway trucks were covered with water and the Calcutta papers already flashed the news on the 15th and 16th August. What is the news that our Central Government has? We are told we have to function through the State Governments. No doubt it is so. But in regard to Assam, we find that such terrible happenings took place and yet the Government did not know; the Central Government did not move. Here in regard to the floods, the same thing happened. Till the 24th, we are told they did not know very much.

After Shri P. K. Deo asks:

"After the S.O.S. was received from the State Government to the Central Government, may I know what concrete steps were taken by this Government in that regard?"

—before the S.O.S. was received, he had no information—the Prime Minister replies:

"I have no idea whatsoever."

This is the type of things that really cause concern to this House. Apart from the question of the lateness of the news, I think the way the Prime Minister spoke causes concern. He says, "I am not afraid of floods". He said this again and again earlier when the Assam floods and West Bengal floods took place. He said, "I am not afraid of floods; after all, there is a good side and a bad side. The good side is, we have more alluvium spread on the soil".

Nobody is afraid of floods in absolute terms. But when one sees the havoc that it creates in the way of homelessness and loss of life, one is afraid. I know in West Bengal we had a bad flood last year. Do you know that even today if you go to the villages, with all the publicity of build-your-own-house schemes, you will find that those homeless people are living in the same destitute condition? You go to the schools which have been levelled down as a result of the floods. You write and write to the district headquarters or to the State Government; nothing is done till today.

Take the question of destruction of crops. My friends here may not agree that Orissa is a surplus State, but it is one of the very few States which has a little more by way of agricultural production than any other State. Now, Punjab and Orissa have been hit by floods. This is a very serious thing. What are we to do about this? At least immediately if we can believe that the Government will quickly

provide *dalua* and *rani* seeds which are quick-growing seeds, which will produce paddy and other crops, then for the time being at least, the poor farmer would be able to do something. But we know even that is not being done. That will come when the whole season is over. From all these points of view, people are afraid of floods, because they wreak vengeance on them, their families and on the entire national economy.

Now, the Prime Minister says,

"What can we do? Here are these floods which came with amazing suddenness."

It is not a question of amazing suddenness. It is a question of floods becoming worse year after year. The Prime Minister says, "not all the magic of the modern world" can stop Nature's course. Again he says:

"What can be done is to regulate them, see that they do less damage and more good."

He says, "the drainage should be good". It is just the opposite. We are seeing that in every place every year the flood is more devastating than the year before. I can specially speak of the delta areas, areas near the sea mouth, as the rivers come down into the plains.

One question is being raised at every stage. The silting up of the rivers is proceeding at such a fast rate that even with some amount of water which used to go down the hills earlier, we have more devastation, because these rivers themselves cannot contain the water. This is a very very important aspect. Every time we raise it, we are told, we are doing research about it in the Poona station. We have got our rain gauges and we are gauging the water. After two years, the same answer comes. **This is a very important question. What about the desilting of the rivers? Without that, floods are not going to be reduced, because I know they cannot be solved completely.**

About the reservoirs, I do not know so much about Hirakud, but I certainly know about the DVC reservoirs. They were made as a flood-control measure and the water was to be used for the purpose of irrigation and power. Now what has happened? As a result of the building of these reservoirs another thing has happened that during the winter months, when actually the volume of water used to go down and scour to the lower reaches of the rivers, nowadays that is not being done, as a result of which the desilting process becomes even more difficult and more retarded. So, this question of desilting is a very important problem.

Of course, we have sometimes raised the question of dredging because we do not know what else to suggest. Our Government does not tell us what are the flood-control measures they are taking, except building reservoirs. After building the reservoirs, they tell us—Shri Hathi tells us—every State has a master plan. But let us know what is contained in the master plan. We know the reservoirs and we know the afforestation programmes. We suggest, at least dredge out the mouths of the rivers. We are told that this is something which cannot be done because it is too expensive.

As far as Punjab and Delhi are concerned, there is another peculiar thing that we hear every time. When we talk of the drainage in other parts of India, we say that the excess water cannot be thrown out by the rivers and there is no outlet. Here the sullage and the sewerage get mixed up with it, that is, the drainage in the pipes. The entire sullage system and the sewerage system seem to be very defective. It happened in Delhi and, this time, it happened in Rohtak. This is not floods but this is another fantastic thing. I even say it is really a disgraceful piece of work and the hon. Minister should explain as to how is it that such a scandalous and, shall I say, even criminal thing can be allowed to happen in a town like Rohtak. **There is also the question of**

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waterlogging here, and the question of water-logging has been raised in this House again and again. Large areas in Punjab, we are told, have become water-logged.

Now what is it that we are going to do about it? Is it that we lay ourselves in the hands of God and say "whatever is to be, is to be"? Then, of course, we do not need a Ministry, we do not need a research centre and we do not need the Central Water and Power Commission. We want to know what is going to happen. The more you have these canals, the more you have these reservoirs, it seems the level of water in Punjab is rising. It is a very serious thing and this question of water-logging again has been an additional difficulty adding to the flood devastation.

Then there is the question of the total plan. There must be a total plan. We should not only talk about a master plan for each State. Actually what happens? When people see flood waters coming in, in desperation they raise the bunds. Since they cannot do anything else, they raise the bunds. Because, they feel that is the only way to save their crops in that particular area. They do not do it properly and may be they do not do it in the right way and at the right place. As a result of it, further complications arise about drainage. What is your total plan? I am told that in Orissa after the 1955 floods there was an expert committee. I think it was a State committee. How far did our Central Government help them in this? I believe the committee has not yet submitted its report and now once again Orissa is in the midst of another big flood.

We are told that we are spending money. For example, I am told that, as far as Orissa is concerned, in the First Plan they were allotted Rs. 4 crores for this work. It was reduced later to Rs. 2 crores and actually they spent Rs. 1.17 crores. Even this amount, I am told, has been spent on

two works, which have been wiped out by this one flood. Now, what is it that we are doing? Are we really having a plan? Do we really know what we are about today? We quite agree with the Prime Minister that we cannot wipe out floods just by one stroke of the pen or by a magic wand. But, certainly, when the situation becomes worse year after year, we must ask what is it that we are doing about drainage, how are we tackling this question of desilting, how are we tackling this question of water-logging and what are we doing about the sullage and sewerage system. These are the questions that have to be replied to by the hon. Minister in his reply.

Not only that. In Orissa—I again refer to Orissa because we come from that part of India, the eastern part—every year it happens; there is no doubt about it. But in British times, I am told, they at least used to take some precautions. It is no use saying that it suddenly came up. These floods in Orissa were there even earlier. But in British times, I am told, about the 15th of June all the district magistrates and all the local officers used to meet together and decide the places at which the embankments have become weak, the places at which bridges must be strengthened and the breaches must be stopped, what things they should take cognizance of, how they are going to fight it, how are they going to attend to the repairs and how relief work must be attended to. After independence, no such thing is being done. There is a sense of complacency, I would rather say callousness, about it.

Then there is the question of relief. As far as Orissa is concerned, the towns are not affected in that way. But, certainly, thousands of acres of land, and villages after villages have been completely submerged. So, the people are living in a worse situation. So, at least doles should be given till test relief measures are instituted. Also, medical relief should be given.

I do not know how much relief work has been done by the social welfare organisations and what assistance Government have given to Orissa in this matter. Also, there is the question of subsidising the price of rice, as there is no such thing as rationing in that place the need is to give cheap rations, open golas. Another very important thing is, as water moves away, the peasants must be supplied with *Dalua* and *Rani* seeds in time. Also, they must be granted taccavi loans for the rabi crops; the land rescue should be exempted. These are some of the important relief measures. But, above all, there must be a total plan for fighting these floods. We want to know what the Government are doing about these important measures.

It is no use just telling us, or preaching to the people, that these are inevitable. A situation in which we depend for everything on God, we are not prepared to accept. When we accept planning, when we say that we are going to do something about agricultural production, then, certainly, we have to tell the people that we are doing something, if not to eliminate, at least to reduce the severity of the floods and year by year we are going towards the ideal of eliminating these floods.

पंडित ठाकुर दास भगवंत (हिसार) :
जनाब चैयरमैन साहब, अभी आपने उड़ीसा, पंजाब और हिमाचल प्रदेश का जिक्र सुना और कल पंडित जी की तकरीर भी सुनी जिसकी आज हमारी बहिन श्रीमती रेणुचक्रवर्ती ने तनकीद की है।

मैं सबसे अब्बल गवर्नमेंट का और खास तौर से पंडित नेहरू का शुक्रिया अदा करना चाहता हूँ कि जिन्होंने एक ऐसी मुसीबत के वक्त में रोहतक के वास्ते इतनी बड़ी मदद भेजी, आपने अखबार में पढ़ा होगा कि एअर के जरिये दो लाख बोरे मिट्टी के वहां गिराये

गये और भी डाले जा रहे हैं और मालूम होता है कि रोहतक की सिचुएशन पहले से किसी कदर बेहतर हो गयी है।

14:27 hrs.

[SHRI JAGANATHA RAO in the Chair]

लेकिन मैं अदब से अर्ज करना चाहता हूँ कि जिस तरह हमारी गवर्नमेंट शहरों की परवाह करती है उस तरह गांवों की परवाह नहीं करती। जो हालत गोहाना और उसके गांवों की है और जो हालत हांसी और उसके गांवों की है वह इतनी खराब है कि नागुफताबे है। अफाज में इतनी ताकत नहीं कि वहां का हाल सही तौर पर बयान किया जा सके। इसके अलावा मैं अपने जिले के बारे में जानता हूँ कि वहां घघर में फ्लड आ गया है और बहुत सारे गांवों में पानी कई-कई फुट भरा है। फसलें गई, मरान गये और लोग मुसीबत में हैं लेकिन उस जगह का नाम तक अखबारों में नहीं आया हालांकि वहां मौते भी हुई। इन अखबारों से भी बड़े बड़े शहरों को फायदा पहुंचता है और उनको फायदा पहुंचता है जिनका इनसे ताल्लुक होता है।

ए. ए. नौय सदाय : सिगरूर और पटियाला की भी तो यही हालत है।

पंडित ठाकुर दास भार्गव : सिगरूर, पटियाला के कुछ हिस्सों में और भटिंडा के इलाके में भी यही हालत है और वे इलाके भी इमदाद के मुस्तहक हैं जैसा कि रोहतक है या हांसी है या और कोई जगह है। जन लोगों को तकलोफ है उनके अन्दर किसी किस्म की तमीज नहीं की जा सकती।

आज उड़ीसा की हालत को सुनकर कलेजा मुंह को आता है। अभी मैंने और जगहों का जिक्र सुना। हिमाचल प्रदेश के बारे में जो सुना वह दिल को हिला देने वाला है, लेकिन अखबारों में उसका जिक्र नहीं आता।

[पंडित ठाकुर दास भागव]

थोड़ा सा मंडी का जिक्र आया है। इसलिये मैं गवर्नमेंट से अर्ज करना चाहता हूँ कि उसको इस मामले की जामा तहकीकात करानी चाहिये और जिन लोगों को तकलीफ पहुंची है उनको मदद दी जाये।

लेकिन इसमें भी थोड़ा सा फर्क है। उड़ीसा के फ्लड्स में और दूसरी जगहों के फ्लड्स में थोड़ा फर्क है। उड़ीसा में जो फ्लड आया है वह नेचरल काजज से आया है जिसके बारे में पंडित जी ने कहा है कि हम क्या कर सकते हैं और क्या नहीं कर सकते हैं। मैं यह नहीं कहता कि चूँकि वहाँ पर ऐसी आफत आयी है जोकि इन्सान के काबू से बाहर की है, इसलिये वहाँ पर इमदाद न पहुँचायी जाये। लेकिन जहाँ गवर्नमेंट के अपने फेल से, जहाँ गवर्नमेंट के अफसरों के क्रिमिनल नैगलिजेंस की वजह से आफत आयी है वहाँ के लिये गवर्नमेंट का फर्ज है कि उन जरायम के लिये जो कि उसके इंजिनियरों ने किये हैं खास तौर पर एटोनमेंट करे।

मैं रोहतक के फ्लड के बारे में अर्ज करना चाहता हूँ। सन् १९३३ में रोहतक में फ्लड आया था और वह बड़ा सख्त फ्लड था। उस जमाने में इस इलाके में पानी दिखायी नहीं देता था और यहाँ अगर पानी बरसता था तो लोग दुआयें देते थे। और वह इलाका सूखा पड़ा रहता था जब तक कि भाखरा डैम नहीं बना। उस इलाके में फ्लड क्यों आया। रोहतक में सन् १९३३ में फ्लड आया वह कहां से आ गया। उस वक्त भी इसी ड्रेन का झगड़ा था, ड्रेन नम्बर आठ का जिसकी कैपेसिटी ७०० क्यूसेक्स की है और जिसमें अब ३००० क्यूसेक्स पानी छोड़ा गया है। उस वक्त भी बहुत सा इलाका पानी के नीचे आ गया था। मैं उस वक्त हिसार में प्रेक्टिस करता था और मैंने अपनी आंखों देखा कि लोगों को क्या आफत थी। उस वक्त पंजाब गवर्नमेंट को यह पता लग

गया कि दरअसल ड्रेन नम्बर ८ की वजह से यह फ्लड आया है। तीन चार वर्ष हुए फिर उसी ड्रेन नम्बर ८ के बायस आफत आई। एक बार मैं अपनी मोटर से दिल्ली आ रहा था कि मैंने देखा कि ड्रेन नम्बर ८ की वजह से गांव के गांव जरे-आब हैं और मुझे राउंड एवाउट कर के आना पड़ा। यह बात नहीं है कि पंजाब गवर्नमेंट को पता नहीं है कि ड्रेन नम्बर ८ रोहतक को और आस पास के इलाके को तबाह कर देगी मैंने अभी अपने दोस्त, श्री दीलता की तकरीर सुनी है कि इज्जर के इलाके में और दूसरे इलाकों में ड्रेन नम्बर ८ का जो असर हुआ है, वह बयान नहीं किया जा सकता है मैं यह अर्ज करना चाहता हूँ कि इस इलाके में जितनी आफत आई है, उसकी डायरेक्ट जिम्मेदारी पंजाब गवर्नमेंट की और उस के इंजीनियरों की है। उन को मालूम था कि यह आफत आ सकती है, लेकिन फिर भी उन्होंने कोई कार्यवाई नहीं की। अब जो इतनी आफत आई है और इतना ुकस्तान हुआ है, तो उसकी डायरेक्ट जिम्मेदारी पंजाब गवर्नमेंट की है, या गवर्नमेंट आफ इंडिया की है, जिसके मातहत सारे मुल्क के काम होते हैं और जिसकी ओवर-आल रिस्पॉन्सिबिलिटी है सब बातों के लिए।

जहाँ तक हांसी के इलाके का ताल्लुक है, वहाँ मेरा अक्सर जाना होगा है। वह नश्व में वाके है। हर साल जब बारिश होती है, तो हांसी टाउन के चारों तरफ पानी रहता है। वहाँ हमेशा मलेलिया बड़ा सख्त होना है। लेकिन इस मर्तबा फ्लड क्यों आ गया? यहाँ से अगर आप मोटर से उबर तशीरीफ ले जायें, तो वहाँ जाते ही पता लगता है कि हांसी का इलाका और तरह का है। हांसी के इलाके और उस से

दस मील परे नारनौद के इलाके को जिला हिसार का काश्मीर कहते थे, क्योंकि वहां पुरानी नहर है, वहां के लोग बहुत मुतब्बल हैं, उन के बड़े आलीशान मकान हैं और वे बड़े आराध से रहते हैं। वह एक ऐसा इलाका है जहां लोग दोलतमन्द होने थे। कुछ अरसा पहले मैंने वहां जा कर देखा कि उन की सब दोलत खत्म हो गई है और वे लोग गेहूं की जगह चावल खाने व बोने लगे हैं। वहां पर सेम आ गया, पानी आ गया। क्यों आ गया, मैं उस पर गवर्नमेंट को दोष नहीं देता हूं। पुराने जमाने के इंजीनियर यह नहीं जानते थे कि जब तक नहर के किनारे ईंट सीमेंट न लगाया जाये, तब तक उस में से पानी के सीपेज का खतरा रहता है। पंजाब की बहुत सी नहरें ऐसी बनी हैं, जो सीपेज का मुकाबला नहीं कर सकती थीं। बहुत पानी आने की वजह से नतीजा यह हुआ कि वहां पर वाटर-लागिंग हो गया और पानी का लैवल इतना ऊपर हो गया कि एक गज जमीन खोदने से पानी मिल जायेगा। इस हालत में ५० लाख एकड़ जमीन में वाटर-लागिंग हो गया है। भावरा बांध से हम लोगों को जो फायदा पहुंचा था, वह सब वाटर-लागिंग की वजह से खत्म हो गया। वाटर-लागिंग से हम को बहुत नुकसान हुआ। इस सिलसिले में पंजाब गवर्नमेंट ने गवर्नमेंट आफ इंडिया से रुपया मांगा। गवर्नमेंट आफ इंडिया ने मंजूरी भी दी और कुछ रुपया भी दिया। इस के साथ ही जब गवर्नमेंट ने बाहर से एक्सपर्ट बुलाए। चन्द एक्सपर्ट हांसी में आये। हम को उम्मीद थी कि अब यह मुसीबत खत्म हो जायेगी, लोग खुशहाल होंगे और यह तकलीफ दूर हो जायेगी। उन्होंने कहा कि इस पानी को निकालो और निकाल कर नहर के दोनों तरफ डाल दो, यह पानी बह जायेगा और सीपेज खत्म हो जायगा। उस वक्त उन को यह मालूम नहीं था कि वे जो कर रहे हैं, आगे

चल कर वही एक आफत बन जायेगी। उन्होंने उस वक्त यह नहीं सोचा वहां इंजीनियरज आए, मिनिस्टर आए और गवर्नर साहब भी आए। हम को कहा गया कि अब यह आफत हट जायेगी। उन्होंने उस वक्त नाले तो खोद दिए, लेकिन उस काम को पूरा नहीं किया, उस को अचूरा छोड़ दिया। जो नाले हमारे फायदे के लिए बनाए गए थे, उन्हीं में आस-पास का पानी इकट्ठा हो कर हांसी को गर्क कर गया। हांसी में हजारों ही मकान गिर पड़े। उस के आस-पास के इलाके के गांव पानी में डूब बे पड़े हैं। उन के डंगर दूसरी जगह चले गए हैं और वहां बड़ी आफत आ रही है। गोहाना के आस पास के कितने गांव आज भी दस पन्द्रह फीट पानी में हैं। और इमीतरह धधर के बाढ़ में आए हुए गांव सख्त तकलीफ में हैं। वहां के लोग भाग गए हैं। उन की सब फसलें तबाह हो गई हैं। ये वही फसलें थीं, जो गो मॉर फुड और फुड की मैल्फ-सफिशेन्सी में मदद देती। करोड़ों रुपए की खड़ी फसलें बरबाद हो गई हैं।

सवाल यह है कि अब गवर्नमेंट का क्या फर्ज है और गवर्नमेंट क्या करे। सब से पहले तो वह एक फ्रैक्चरल एन्क्वायरी कराए। गवर्नमेंट ने रोहतक के लिए जो कोशिश की है, उस के लिए हम उस के शुक्र गुजार हैं। लेकिन हांसी में कोई ऐसी सीरियस कोशिश नहीं की गई है। लेकिन ताहम जो हुआ, सो हुआ। अब शायद पानी आना बन्द हो जाए, लेकिन फिर भी इस बात की एन्क्वायरी कराई जाये कि कहां-कहां मदद की जरूरत है। मदद की कई जिम्न हैं। पंजाब गवर्नमेंट ने रुपए और तरकीबों के बारे में एनाउंसमेंट की है। लेकिन वे बिल्कुल नाकाफी हैं। मैं मानता हूं कि जब फसल नहीं होगी, तो गवर्नमेंट के रूल के मुताबिक उस साल

[पंडित ठाकुर दास भागंव]

का, उस फ़सल का लैंड रेवेन्यू नहीं लिया जायगा, लेकिन यह लैंड रेवेन्यू रेमिट किया जाना चाहिए। अगर अगली फ़सल कुछ अच्छी भी हुई, तो भी उसको पोस्टपोन करने से कोई फ़ायदा नहीं है। इस लिए लैंड रेवेन्यू शुड बि रेमिटिड आलटूगैदर।

इस के अलावा जिन लोगों के मकान गिर गए हैं, वे एक दम तो अपने मकान नहीं बन सकेंगे। हमारे यहां कच्चे मकान होते हैं। वहां की जमीन इतनी उमदा है कि एक एक मकान सौ बरस तक रह सकता है, हालांकि ऊपर सिर्फ़ गोबरी फिरती है, और कुछ नहीं होता है। वे मकान गिर गए हैं और वहां के लोग होमलैस हो गए हैं। जहां पर लोगों के मकान गिर गए हैं, उनको पूरी इमदाद दी जानी चाहिये, ताकि वे मकान बना सकें। जिन के डंगर जाया हो गए हैं, वे खेती से मेहरूम हो गए हैं। उन के गल्ले के स्टोर खत्म हो चुके हैं। अगली फ़सल में इस्तेमाल के लिए उनको सस्सीडाइज्ड बीज दिए जाने चाहिए और डंगरों के लिए तकावी लोन देना चाहिए।

रोहतक में खाने पीने की दिक्कत हो गई है। वहां कुछ कैम्प खुल गए हैं। पब्लिक को-आपरेशन होती है और चन्दे की फ़ेहरिस्त खुल गई है। लेकिन गांवों के लिए कहां चन्दे की फ़ेहरिस्त खुली है? वहां के लिए कतई कोशिश नहीं की गई है। वे बेचारे संप्र-हैल्प से रहते हैं। वे बहादुर लोग हैं और अपना इन्तज़ाम खुद करते हैं। उनकी इमदाद करना हमारा सब से पहला फ़र्ज है। इस लिए गवर्नमेंट को उन के लिए कोई न कोई कार्यवाही करनी चाहिए।

मैं अदब से अर्ज़ करना चाहता हूँ कि गवर्नमेंट को कम से कम यह कुफ़ारा करना

चाहिए कि उसको ड्रेन नम्बर ८ का पूरा और तसल्ली बरूश इन्तज़ाम करना चाहिए। वहां हमारे यहां का पानी नहीं है। न जाने कहां का पानी आ गया है। वह रोहतक ज़िले का पानी नहीं है। वह कैथल और अम्बाले का पानी है। जो कि ड्रेन नम्बर ८ में आ गया है, जो कि पहले नहीं आता था, लेकिन इंजीनियरों की मेहरबानी है कि यह रास्ता देखा गया और इधर के सारे के सारे गांव तबाह हो गए हैं।

जहां तक सेम का तालुक है, वह तो नहीं हटा, कुछ और ही बन गया है। गवर्नमेंट ने वाटर लाइंग के बारे में जो काम शुरू किया था, कम से कम एक ज़िले में तो वह उसको खत्म कर देती, तो यह आफ़त न आती। अब इस बड़ी आफ़त से और मुसीबत आ गई है। यह पानी कहां जायेगा? कहीं नहीं जायेगा। कम से कम इसका पूरा, काफ़ी, तसल्लीबरूश और परमिनेट इन्तज़ाम किया जाये। इस तरीके से इन्तज़ाम करने का कोई फ़ायदा नहीं कि फलड आया और यहां से फ़ीज जा रही है। पंडित जी गए, इस लिए हम बड़े मशकूर हैं। इतना काम होते हुए भी वह हवाई जहाज में उड़ कर वहां गए। लेकिन मैं यह अर्ज़ करना चाहता था कि यह कोई परमिनेट इलाज नहीं है। पंजाब गौवर्नमेंट को इस सिलसिले में इन्ट्रीस्पेक्शन करना चाहिए और सोचना चाहिए कि उसके इंजीनियरों की मेहरबानी से, उनको ग़फ़लत से सेम के मुताबिक काम को उस इलाके में पूरा नहीं किया गया, इस लिए ये दो आफ़तें आई हैं।

ये जो दो आफ़तें आई हैं, ये मैन-मेड हैं। किसको सज़ा दी जायेगी? किसीको सज़ा नहीं दी जायेगी। मैं समझता हूँ कि इसका कुफ़ारा इतना ही काफ़ी है कि हम लोगोंको इमदाद पहुंचाये, फ़ाईन्दा के

लिए भी मदद करें और इन दोनों चीजों का बिल्कुल ठीक इन्तज़ाम कर दें । मुझे पटियाला और संगरूर के लोकल हालात का पता नहीं है । इस लिए मैं वसूक से नहीं कह सकता हूँ कि वहाँ किञ्च वजह से आफ़त आई है । लेकिन अगर वहाँ भी वजूहात मैन-मेड हैं, तो सब से पहले उन चीजों को रोका जाना चाहिए, जिन की वजह से फलड़ज़ आते हैं । परमात्मा ने हमारा इलाका ऐसा बनाया है कि चाहे कितनी बारिश हो, वहाँ पर ये आफ़तें नहीं आ सकतीं । वहाँ पर हमेशा बारिश की कमी रहती है । लेकिन ये आफ़तें आई हैं सरकार की मेहरबानी से और उन लोगों की मेहरबानी से, जिन्होंने उस वक्त ये बातें नहीं सोची, जिन्होंने उस वक्त फ़ोरसाइट इस्तेमाल नहीं किया । मैं अर्ज़ करना चाहता हूँ कि कम से कम इन इलाकों में गवर्नमेंट की ज़िम्मेदारी और भी ज्यादा है, बमुकाबले उन इलाकों के, जहाँ पर नैचुरल आफ़तें आई हैं । मैं समझता हूँ कि नैचुरल आफ़तों में भी कोई तमीज़ नहीं की जा सकती है । यह कहा जाता है कि इन से लोगों को फ़ायदा भी होगा । अंग्रेजी में कहा जाता है, बिंग इज डैड, लॉग लि-वो फ़िंग । जो लोग आयेंगे, उन को फ़ायदा होगा, लेकिन जो लोग आज तकलीफ़ में हैं, वे इस बात के मुस्तहक हैं कि जितनी जल्दी हो सके, उन की मदद की जाये । इस मामले में इस तरह का काम्प्लेंसेंट एटीच्यूड और स्टायकल एटीच्यूड हरगिज़ ठीक नहीं है । जो स्टेट अपने आप को वैलफ़ेयर स्टेट कहती है, जो हर एक चीज़ की मालिक बनी हुई है, जो हर एक मामले में प्लानिंग करती है, उस को इस तरफ़ की आफ़त के मौके पर जो भी मदद हो सके, वह करनी चाहिए और दिल खोल कर करनी चाहिए ।

तीस बरस पहले जब रोहतक में इस तरह की आफ़त आई, तो कलकत्ते से मारवाड़ी

रिलीफ़ सोसायटी आ गई, हिसार के लोग खाना कपड़ा लेकर पहुंच गए, लेकिन अब इस गवर्नमेंट के आने के बाद लोगों में सैल्फ-हैल्प की, को-आपरेशन की, मदद देने की, और ऐसे मौकों पर चन्दा देने की आदत कम हो गई है । और काफ़ी कम हो गई है । लोग कोशिश नहीं करते हैं । वे समझते हैं कि यह गवर्नमेंट का फर्ज़ है, वह इस को अदा करेगी और गवर्नमेंट समझती है कि यह सब नेचर की वजह से हुआ है और लोग इस काम को करेंगे और इस का नतीजा यह होता है कि पूरी इमदाद लोगों की नहीं हो पाती है । मैं चाहता हूँ कि सरकार अपने दिल को टटोले और जो आफ़त आई है, उस पर काबू पाने के लिए जितनी भी मदद दी जा सकती है दी जाए ।

Shri Surendranath Dwivedy: I will be excused if, in this debate, it is not possible for me to refer to the tragedies in Punjab and Himachal Pradesh, about which I have no personal knowledge. But in regard to Orissa, it is not an aerial visit that I have paid. I have toured the flood-affected areas, the interior, for eight days continuously in knee-deep water, walking through mud, and I have seen the human distress. It is very easy for the Prime Minister to have a 90-minute visit and say that the accounts that have been published are exaggerated, but I have photographs with me which he has not had occasion to see; it has not been possible for him to go into the villages to find out what human distress is, to see what has happened to this land. It is one of the greatest human tragedies that has overtaken our land in recent years.

It is not a question whether floods can be prevented permanently. Nobody says that floods can be prevented permanently, but it is admitted that the damage and loss can be prevented. The question arises whether what has happened in Orissa was

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so sudden, so unexpected, although I admit it is unprecedented, that the damage could not have been prevented. I say that although there was simultaneous rise of water in about seven rivers which has spread havoc in about ten districts out of the 13 districts of Orissa the vulnerable points which have been repeatedly pointed out by committees and experts from time to time for taking precautionary measures have not been taken care of. There was no attention given to this aspect of the problem.

I want to point out that about 8,000 sq. miles of Orissa are in the deltaic region, and it is borne out by the experts that about 4,000 sq. miles are every year inundated, but the present figure says that about 5,400 sq. miles are affected. That means that not only the deltaic area which is almost every year submerged but areas beyond this have been affected this year. I am not going to describe the difficulties in those areas, as those have been dealt with by my hon. friends who spoke before me, but what I mean to say is that so far as Orissa is concerned, the damage can never be realised by merely giving some figures. I know when the Prime Minister visited, some figures had to be given. I was touring the mofussil on the 30th when a telegram reached a relief officer. It was impossible even to reach the village and give relief to the people, there were no officers to help him. A telegram reached him asking to send by the 31st August figures of damage in each village, so that they could be submitted to the Prime Minister. That is how, an *ad hoc* figure has been submitted. That does not show what has actually happened in the villages. Not only are many villages isolated, marooned today, but within the villages it is impossible to go from house to house without a boat or some such conveyance. The irony of the whole situation is that knowing that floods are almost a normal

feature in Orissa, in those areas there are no boats, no emergency units, no food-stuffs no sand bags or *talais* to prevent breaches when they occur. It is a fact that several breaches took place only on the 16th and 17th. Actually, the flood water rose on the 8th August, and all this deltaic region was almost marooned all these days. Generally, these flood affected people are ready in the season to face it for two or three days. In these areas the water goes and passes in three days, but this time it is still there even today. Even day before yesterday there was a statement issued by the Revenue Minister of Orissa that the flood water in the Brahmini for the third time has gone up as a result of which people who wanted to go back to their homes were getting back again to the embankments and the hill tops. So, from the 8th onwards, people have been suffering, and thanks to the food zone, there is no stock nothing available to the people, and they are practically in a semi-starvation stage. The officers have no stock to give to the grain *golas*. I think much of the misery of the people in the flood-affected areas would have been remedied if there had been no food zone, if some stock was available. They do not get anything to purchase, let alone the relief that will reach them.

The high-level flood committee which was appointed in 1958 has said nothing new so far as Orissa is concerned. It has been mentioned by this committee that previously only in Orissa this problem had been tackled and enquired into by many committees. The conclusion of the committee was that the suggestions made by the previous committees including that of Sir M. Visveswarayya were proper, that the remedies that were to be taken should be on those lines. I am not going to discuss the Hirakud dam, but it is known that after the dam was completed there have been two high floods in the Mahanadi, but this time it has not affected the Mahanadi region. The flood committee and

the high level committee have said that among the major rivers that deserve attention in Orissa at present are the Brahmini and the Baitarani. These two rivers have caused more havoc. Also, Salandi, Kharaswan and other rivers are there. What have Government done, what has the Central Water and Power Commission done about them? I want to point out that even this high level committee has warned that the situation would be very dangerous in the Brahmini.

The greatest breach has occurred in Sabalaya, ten miles off Jenapur, which has made thousands of people take shelter in embankments and hill tops. They are still there. The houses are completely gone. I have gone and seen their plight. It is uprooted humanity which has to be taken care of. It is like the Pakistani refugees. You have experience of refugees. I would say this is much more than the case of refugees. I was surprised to hear the ordinary villagers asking me: are we not Indian citizens? Have we to suffer like this for all time to come without any protection whatsoever? That is how they feel about you. You may go on saying, the Prime Minister may go on shouting that he is not frightened, that people are not frightened of floods. If the people are frightened, they would have left the place. They have stood up against floods. They are prepared to stand any amount of flood damages provided you give them protection in those places. You have left them without any protection, without taking care, without taking notice of the issues that have been raised from time to time.

It was said in this report that Jenapur was a vulnerable point, and the breach has occurred at Jenapur. What have you done? The findings are there, the findings are many. You can appoint another committee. After 1955 you appointed so many committees, and it is borne out by your own records that in 1955 the

water reached the highest level and crossed the danger point. In 1959 again it crossed the danger point, but what have you done?

The only thing the Government of India have done is this. You mentioned the sum of Rs. 4 crores in your speech, they have reduced it. Now they say they have sanctioned, approval has been received for Rs. 2.35 crores. In 1959-60 they have spent about Rs. 1.7 crores, out of which I want to point out Rs. 56 lakhs goes for protecting Dalai Ghai. That means the embankments which were to be raised, to be taken care of in the Brahmini and the Baitarani, which have mostly caused these breaches, have not been looked after. The State plans have not been accepted. Maybe the State does not want to place these things, knowing full that these people at the Centre will not be in a position to sanction them. Whatever it be, the embankments in these rivers which were to be taken care of to prevent floods have not been attended to properly.

I also take exception to the statement that the Irrigation and Power Minister has made. He has said:

"Although flood embankments have been raised and strengthened as far as possible, they could not possibly withstand such high floods which overtopped the embankments along the Brahmini and the Baitarani and caused a large number of breaches."

I challenge that statement. I have gone to the place. I have seen Subhalaya Ghai, Haridapal Ghai and Sulia Ghai, and I would say that a number of breaches have occurred on the embankment of Brahmini; except at the place called Baramag all other breaches have occurred because of the leakage in the embankment. The flood waters have not overtopped the embankments. Does the hon. Minister mean to say that the breaches on the Subhalaya Ghai which have

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caused the greatest havoc were caused because of the fact that the waters had overtopped the embankments? It is not so. The point is that the embankment had not been repaired. I have gone to Patrapur and Kaipada, and I have seen hundreds of people lying there on the embankment without food and without shelter. They told me that even after 1955, there was very little attention paid to this embankment. There was no P.W.D. man available, there were no sand-bags, and there were no bamboo *talais*, and nothing of the kind. The people there have done their utmost to save themselves. That was what I saw there. So, I challenge the statement of the hon. Minister. I want him to make it clear in this House whether those breaches were not caused because of negligence and non-attendance of these things. That is the moot point that I want to make out.

Then, I want to say something about the embankments. Always, a controversy is going on about these. In Orissa so far as that goes, it has been admitted by the high level committee that there is no dispute whether there will be embankments or not. The Prime Minister often comes out with the statement, 'I do not want dams, and I do not want embankments.'

But, here, on the Brahmani, I would like to point out that out of 438 miles, there are embankments only for 178 miles. On the Baitarani out of 207 miles, there are embankments only for 100 miles. What does this show? How do you protect the people? Those people are left in the lurch, and therefore, they suffer every year.

The breaches on the embankment are nothing new. Even in 1855, there was as many as 1300 breaches all over the State. That was the highest flood that we had ever heard of. But even then the situation was not so bad as now. The situation is now worse

because water is standing from the 8th of last month up till today. The people have lost everything. Thousands of acres are sand-cast. So, the people are perturbed. In fact, the people have asked me this question. We have a caste called Kela who do the earthwork. They have no houses of their own, they are like nomads, and they asked me this question 'Our houses have gone, but we are not very much perturbed about that; if the lands were there, we could do something, but even the lands are under water. So, what are we to do?' In the speech, the hon. Minister has advocated for *daluas*. I think they are needed. But I want to point out that till December, perhaps, the water is not going to recede from that place, because it is water-logged on the sea coast also. Therefore it is perhaps not possible for the people even to have *daluas*, just at present. But in the situation that prevails, they have to be fed. They have to be fed, because they will not get any crops; the Biali (*aus*) crop is gone, the *sarad* (Kharif) crop is gone, and the *kharif* crop also is gone. So, for the next year also, they are not going to get any crops at all. In this situation it becomes a matter of high responsibility which I think the Centre should undertake.

I think they have some formula for giving relief. They have a formula that the State must give some amount, and the Centre will give a matching grant, and then only they will be able to do something. I think this is an abnormal situation. Normally, when there are floods, one can insist on such things. But at this moment, the Centre should undertake the entire responsibility of rehabilitating these thousands of men who are practically on the verge of starvation. (*Inter-rptions*).

I shall say just one thing more and I shall finish. Of course, I had many things to say. My hon. friend Shri

D. C. Sharma who is probably least affected and who cannot conceive of such things is very anxious to speak now, and probably it is time now for him to speak. But I would only say this that what I feel is that the Government of India have been callous, because Orissa is far away from Delhi. Otherwise, I cannot conceive of a situation where a railway breach has occurred on the 16th of last month and the entire area is disconnected and dislocated, and still the breach has not been closed, and nothing is being done. The Army could have been commanded, and they could have halted it. It is not as if, as **Shri P. K. Deo** has said, the army could not go to the place. I have seen that place, and I may tell you that up to Jenapur, they can easily go by train, and the breach on the railway track could have been closed. With the aid of the Army, the breaches on the Subhalaya over Brahmani and other Ghais could have been closed. Unless that breach is closed, probably the breach on the railway track can never be closed. That is the position.

Therefore, I think the Centre have failed in their duty to give aid to the people. Of course, I am not going to discuss here what relief measures are being taken there. Probably, the tragedy is so great that no amount of relief would satisfy the people. People are concerned about their rehabilitation and about their future, and about Government's effort to prevent damages as far as possible.

I would conclude by saying that this problem must get the highest priority; otherwise, whatever we may provide in the Third Plan will also be washed away. You may better not provide anything; it will be prudence on your part to provide money in such a manner that this problem is not only solved—I know it will be pointed out to me that it cannot be solved—but is prevented, so that whatever money we provide for this is not washed away in this manner, and at least in

one State, we may provide money to find a satisfactory solution of this problem.

Mr. Chairman: The hon. Minister **Shri Hathi**.

Shri Braj Raj Singh (Ferozabad): Two Ministers are going to reply?

Mr. Chairman: Yes.

Shri Braj Raj Singh: It is an abnormal thing. Every time on every motion, whatever time may be fixed for it, if two Ministers are going to speak, then most of the time will be consumed by them, and we shall have not much time to speak.

The Deputy Minister of Irrigation and Power (Shri Hathi): I would not take more than 20 minutes.

Mr. Chairman: Is it the hon. Member's submission that the Minister should not speak?

Shri Braj Raj Singh: The Minister should reply to the debate.

Mr. Chairman: **Shri Hathi** normally does participate in almost all debates that are taking place on irrigation and power. I think certainly hon. Members want to hear what Government's policy is, what they propose to do, why they have not been able to do certain things and so on. Therefore, if hon. Members really want an answer, then it is only right that **Shri Hathi** should intervene. **Shri Hathi**.

Shri Braj Raj Singh: Then, the other Minister will not be speaking?

Mr. Chairman: Order, order. The hon. Minister in charge will certainly reply. But I think hon. Members do want to hear what **Shri Hathi** has to say.

Some Hon. Members: Yes.

Shri Hathi: If it is the desire of the House or the majority of the Members

[Shri Hathi]

that I should not intervene, then, I would not, for a second, take up the time of the House.

Hon. Members: No, no.

Shri Jaipal Singh (Ranchi West-Reserved—Sch. Tribes): I assure you that we all want to hear him.

Mr. Chairman: Order, order. There is a conflict in the minds of Members. On the one hand, they want to hear what the concrete proposals of Government are, what they are doing and what difficulties they are facing and so on. On the other hand, the time allowed for the debate is so short in the sense that we have to take into consideration large areas of the country which are affected, and there are many hon. Members who want to speak. Therefore, I think the real intention is that the speeches of the hon. Ministers may be as concise as possible so that we can hear them and at the same time be able to give all sides of the House an opportunity to speak.

Shri Jaipal Singh: The hon. Minister is welcome to speak.

Shri Hathi: Thank you.

I would not take more than 20 minutes. I know that there are other Members who would like to speak on the subject, and they also would like to express their views, and, therefore, I shall be as brief as possible.

I have heard the various Members, and there seems to be an anxiety in the minds of hon. Members, and a justifiable one, to know what actually is being done, what actually Government intend to do, and whether the measures adopted or to be adopted would be able to prevent the floods, if not wholly at least partially, and if partially, to what extent, and what the policy of Government is.

15 hrs.

As the House knows well, upto 1954 the question of flood protection was not tackled on a basis which we adopted in 1954. The first statement which the Minister of Irrigation and Power made was in 1954; it was only after that the question of flood protection work has been handled on a national basis. Before that, the States used to carry on flood protection work in their own way. Even now, it is for the States to carry out their schemes. It is not as if the Centre is directly executing the works or supervising the works or that the Centre has its officers posted in all the States to look after the works. But I would not like to say that it is not the liability of the Centre; I am not going to approach the subject in that way. We have a Central Flood Control Board, and there are State Flood Control Boards. They often meet to discuss the question. The Centre gives them proper technical advice and financial assistance, as much as is possible, and so forth.

It was in 1954 that we took up the first question connected with flood protection. The problem of taking up various flood protection measures was so great and the work was of such a magnitude that the Government approved of a programme—this was later discussed in the House also—based on what we call the immediate objective, then the short-term programme and then the long-term programme. The immediate programme was to cover the first phase and was to last two years. What was the Government expected to do during these two years? This period would be devoted to intensive investigation and collection of data. A comprehensive plan would also be drawn up and designs and estimates prepared for short-term measures of flood protection. Some measures such as revetment, construction of spurs and even embankments may be applied immediately in selected sites.

The second phase was construction of spurs, embankments and such other relief works which could be immediately completed within four or five years. The second phase may be taken to have started after the second year and be in operation till the sixth or seventh year. During this period, flood protection measures such as embankments and channel improvements would be undertaken. This type of protection work would be applicable to a major portion of the areas now subject to floods. This phase would last till 1961.

Third phase relates to long-term measures of a selected character such as construction of storage reservoirs or distributories on certain rivers and additional embankments, where necessary. This may take five years or more.

A complete answer to flood problems may not be found in any single measure. Each case will have to be considered on its merits and so on. But when we thought of tackling this question, the Government had before them the colossal magnitude of the task and the lack of data at that time. Therefore, never during these four or five years, from 1954 to 1960, have Government come forward with an assurance or a guarantee that all this flood will be stopped in a couple of years or three years or even five years. But what Government did undertake was to start investigations and short-term measures; wherever necessary, embankments would be constructed and immediate relief would be given, wherever possible.

15.06 hrs.

[MR. DEPUTY-SPEAKER *in the Chair*]

Today parts of the country are in the grip of floods. There have been severe floods in Orissa, Punjab and Himachal Pradesh. I have all sympathies for the people affected. Whatever we may talk here, certainly those who have suffered loss, whether it be one house or one family or one man

who has suffered—either loss of property or loss of life—they have suffered, and our sympathies do go to them and should go to them. There can be no two opinions or controversy or dispute on that. We should try our best to rescue them and give relief to them in whatever ways possible. But I am not standing up here to speak on that particular aspect; I would deal here—and the House would naturally expect me to do so—with what could be done and what has been done.

The last speaker, Shri Surendranath Dwivedy, was speaking rather with emotion. Every Member has feelings, no doubt, but he was speaking with passion and he thought that Orissa was being neglected.

Shri Surendranath Dwivedy: If you go there, you will have the same feeling.

Shri Hathi: In fact, I do not object to the hon. Member being touched by it, by the distress of the people there. Everybody who sees that terrible and tragic sight would be naturally moved. I have no quarrel with the hon. Member for that. But what I say is that in such periods of adversity or calamity, one has to be calm and cool. One has to understand the problem and not simply be guided by sentiment. That is what I would like to bring home to the hon. Members.

Floods are not a new thing to this country or other countries. Even in more advanced countries, we have these floods and consequent damages. Even in spite of their modern and better techniques and the expenditure of a colossal amount of money, they have not been able to give 100 per cent security from flood. I am sure even the hon. Member did not suggest that 100 per cent security was possible or should be given.

Shri Surendranath Dwivedy: Nobody has suggested that.

Shri Hathi: Members also do not want that 100 per cent guarantee or

[Shri Hathi]

indemnity should be given against flood. I fully agree with that. But the hon. Member asked: 'What have you done during these years?'

I have mentioned our programme. For the first two years, it was collection of data and investigation. This lasted from 1954 to 1956. Then for the next four or five years, till 1961, we have the programme of constructing embankments, spurs and other things.

Now, let us take the example of the Dalai Ghai. Can it be denied that these spurs have protected the area for which they were meant? It may be other embankments have breached. Water has rushed through those embankments and they were not able to withstand the present floods. But, could anybody deny that these spurs have not proved effective?

Take the Dibrugarh spurs in Assam. The spurs were constructed there. Can we say that those steps which had been taken have failed to protect? It may be argued that what should have been done was not done or it was not done with the speed with which it should have been done. That may be conceded. We have not been able to construct reservoirs, dams, retention basins and all those things which should be done. What are the plans for that?

So far as Orissa is concerned, the statement of the Minister had mentioned the various aspects—the long-term measures and the short-term measures. And the High Level Committee on Floods had also suggested what are the various problems of Orissa and what steps should be taken to tackle those problems. I would not take the time of the House; but the Committee has suggested various measures. They are both long-term and short-term. The long-term measures are bound to take time. We cannot

expect them to be completed today or tomorrow. The Brahmani, the Baitarani, Salinadi are there. Retention basins, reservoirs and dams will have to be constructed. But, is it possible with the resources at our disposal to construct all these dams immediately or simultaneously?

Some of the hon. Members wanted to know what are the actual problems and how we are going to tackle them. The main flood problems of Orissa, as the High Level Committee says,—and as the hon. Member Shrimati Renu Chakravartty suggested—are the—

- “(i) congestion at the mouths of the rivers due to the backing up effect of high tides, which results in higher flood levels and consequent spilling;
- (ii) formation of sand bars across the mouths of the rivers from south-west to north-east due to littoral drift;
- (iii) flooding due to intermixing of water of various rivers in the delta areas whenever there is heavy rainfall simultaneously in the catchment areas of more than one river; and
- (iv) obstruction of drainage due to private embankments constructed by cultivators especially along the sea coast in order to prevent the saline water of the sea from flooding their lands.”

The Committee has taken up one by one the rivers Mahanadi, Brahmani, Baitarani and Subarnarekha. We should also realise that this Committee completed its report in 1958. In the meantime investigations were going on. They have also said that the line of action taken by the Orissa Government was right and that the investigations etc. were going on in the right direction.

Then, the question arises, what about the completion of the works? Why have they not been completed? To that, the answer is that we started our programme in 1954. For two years, investigations had to be continued. Even if we say that in 3 or 4 years we shall be able to complete the whole thing, it may not be possible. It was, therefore, not useful or even practicable or proper to give an assurance to the House that within 6 years we shall reach a stage when we can ban the floods or we can give 70 or 90 per cent of security. What could be said was that we could give as reasonable protection as is possible. There too we have to see what happened this time.

This time, the Baitarani, the Brahmani, the Salivadi all came in speed together. Although these embankments were constructed as far back as 1866 they were being repaired and maintained. But, in the 1955 floods it was found that these embankments were not sufficiently strong enough and therefore they should be strengthened and raised. They were raised at certain points where it was found necessary.

This time, as the first hon. Member from Orissa stated, the water level at Talcher rose 10 ft. higher than what it was in 1955. In other places it rose 3 ft. higher than the maximum flood level ever recorded—and that was in 1955. If, in the whole of the catchment area there is a cloud burst and heavy rainfall, unprecedentedly heavy rainfall and even the maximum water level that could be ascertained from the past records is surpassed and breaches happen, well they happen. There is no other guarantee that they would not breach. If unprecedented rains or floods come, there are bound to be breaches. It would be false or wrong to guarantee that such things would not happen.

Therefore, the first thing we must understand is this. It was only in the year 1954 the Central Government had

taken up this programme on a particular basis. The responsibility of the State Governments is there. The Centre gave all the advice. The State Boards are there; the Central Flood Control Board is there. Most of the work that has been done up to now has been complete, to give protection, to withstand the floods and to give relief.

The second question that was raised was about the relief to the people. The special reference now, of course, is with regard to Orissa, Punjab and Himachal Pradesh. It was in 1955, as soon as we took up the question of flood protection work, the Government also thought of rehabilitation and gratuitous relief. As Pandit Thakur Das Bhargava said, we must give them seeds. As the hon. Mover of the motion said, we must give them seeds. He also referred to the fact that after the floods the soil becomes better and better crops would be grown.....

Shri Surendranath Dwivedy: With all the sand bars?

Shri Hathi: I am repeating what the hon. Member said. Seeds should be given; *taccavi* should be given. As we thought of the protection work we also thought of this gratuitous relief and the aid which the Central Government should give to the State Governments for relief and rehabilitation etc.

If the hon. Member reads correctly the letter which had been issued to the State Governments in 1955, it gives the details as to how the Central Government will finance or give assistance. That is not based on any arbitrary or *ad hoc* measure.

Shrimati Renu Chakravartty: What about the efforts made to desilt the mouths of the rivers?

Shri Hathi: I am first dealing with this. So far as this is concerned, the relief measures and the assistance from the Centre are concerned. the

[Shri Hathi]

Government of India have taken into consideration the magnitude of the calamity and the extent to which the States would have to spend on account of the rehabilitation or gratuitous relief. Therefore, what has been provided is that the State Government would be eligible to a grant of half of the total expenditure on gratuitous relief up to Rs. 2 crores and three-fourths of the expenditure in excess thereof. If they have to spend Rs. 2 crores the Central Government will give half; if they have to spend more than Rs. 2 crores they will give three-fourths. This is there and the States know that.

But, in the case of Orissa, when they approached us, they had no ways and means position. Immediately the Central Government advanced Rs. 1 crore by way of loan and also Rs. 1 crore to help the ways and means position. Two crores of rupees have already been sanctioned. Whatever is spent above Rs. 2 crores, assistance will be given to them on the basis of this. That also states concessional supplies of food, weekly cash payments for purchase of necessary things, concessional supply of seeds, repairs to houses and all that.

So far as Himachal Pradesh and Punjab are concerned, they are also entitled to the same financial assistance as Orissa or any other State. Therefore, it is not that the Centre is not helping or would not help them. If the hon. Members think that the Centre should depute its officers to handle the whole work, it is not possible because it has not got that executive machinery to go to every State. But there are various commissions and Orissa comes under the Central India Water Basin Committee. The engineers are there. There are not only engineers from the department of irrigation but also from the roads, railways, etc. Sometimes the embankments or the railway bridges or the road bridges hamper the flow of rivers or flood waters. So, there is this co-

ordination and the problems are handled in the best possible way. These are the bodies which are constantly looking after these things. If we expect the results very soon, it is not possible; it would take some time before the actual works are started and completed. For the present, we can give immediate relief, where necessary. 50—60 towns were in danger; they have been protected.

Take for instance the Kosi. The people outside the embankments are very happy today while three years back at the time of the monsoon their life was miserable. It takes some time and you cannot expect the fruits to be reaped immediately. The steps taken by the Centre and the States may not be to the full satisfaction of the hon. Members or they may not be as speedy as they wish but they are to be regulated and adjusted according to the available resources.

In Punjab, I would not go into the controversy whether Rohtak has been given prominence or Hissar has not been given prominence. Wherever the calamity has occurred, technical assistance is required and it shall be the first concern of the Government of India to render all possible technical help and financial assistance on the scale already laid down. Yesterday, my senior colleague and I flew over these regions in Punjab, over Hissar and Patiala and also over Rohtak, Sonapat, Karnal and other places. It is not as if because a particular place is given prominence in newspapers, we only go to that place.

There was another complaint made by Shrimati Renu Chakravartty: why not we get information soon; every-time it is said that information is being collected. I do not think I have given that reply to her or anybody in the House. Even if the State Governments do not send the information, we send our own experts to get information.

Shri Surendranath Dwivedy: You had no information with you till the 24th.

Shri Hathi: We sent our expert immediately to collect information.

Shri Surendranath Dwivedy: After eight days—that is immediate.

Shri Hathi: No, no. Then there was Himachal Pradesh and then Punjab.

Shri Braj Raj Singh: Himachal Pradesh is a Union Territory.

Shri Hathi: If technical assistance is required, the Ministry thinks that the assistance should be given. It is not with the idea of withholding any information that the information is not supplied. Wherever necessary, we send our experts. The Chief Engineer in charge of this work was in Orissa for about a week to make an on-the-spot study. We should have a grasp of the subject and know what actually has to be done. These are the questions which we have to handle and the constructive suggestions made by hon. Members will be examined technically. We shall follow the programme which I submitted to the House in the beginning. I do not wish to take any more time because the questions that were raised were not many. I am thankful to the hon. Members for hearing me patiently.

Shri Jaipal Singh (Ranchi West—Reserved—Sch. Tribes): Mr. Deputy-Speaker, it is wonderful to have you back. I rise to participate in this debate because I feel this has been a national disaster and that is why I was trying to persuade the hon. Speaker the other day to admit this Resolution not only for Orissa but for all the floods in the country. I am glad, that despite opposition this has happened. I am very sorry that my young friend from Ferozabad whose hobby is long-jumping—I find from the *Who's who* that his hobbies are *kabadi* and long jump—should so

much long jump. I wish he would not long jump so much and play more *kabaddi*. I feel that it is always a pleasure to listen to my neighbour, Shri Jaisukhlal Hathi. Not that I wanted to detract from the venerable senior Minister. But we see him so rarely and Shri Hathi is always available to us. I think in fairness to him, hard-working as he is, he should be received more freely by the hon. Member from Ferozabad. I am glad he is repenting.

Shri Braj Raj Singh: No. I am sorry that Shri Hathi did not give anything in reply to all the points raised in the House.

Mr. Deputy-Speaker: He was only accused of long-jumping and not high-jumping... (*Interruptions*).

An Hon. Member: Is it long-jump or kabaddi?

Shri Jaipal Singh: We must not take these disasters lightheartedly. It is not merely a question of Orissa. We are not merely from certain States. There has been too much of this type of talk here that it is just the Punjab or Bengal or Assam. Now it is Orissa. I am sorry; I am saying nothing behind the hon. Speaker's back but I was deeply hurt when an insinuation was made only yesterday or the day before that the hon. Members from Orissa would object to it. I knew it for a fact that we were not alone in our suffering. We suffer together. It does not matter whether it is Orissa or Assam or the Punjab; we are prepared to suffer together and help others.

I have to emphasise this because we come from a very very backward area, an unknown area and a neglected area. Politically, in the Treasury Benches we do not seem to count for much. If the floods had been elsewhere, the leaders over there would have flown immediately. But here we shouted: "Please go, please go". We were told: "No, other engagements are there, we shall go when it suits

[Shri Jaipal Singh]

us". Well, that is the position. I am sorry about it. I would be the last person to accuse the hon. Member from Phulpur....

An Hon. Member: Foolpur?

Shri Jaipal Singh of resisting any request to go anywhere where humanity is suffering. He is the last man who would do it. But what about his colleagues? What were they doing here? What engagements were there for them? Why could they not go earlier? Sir, this is something that we have to think about. However, they have been there at last and I am very glad that they have taken others with them.

Now, Sir, when I come to hobbies, you will appreciate, the House will appreciate why the hon. Member from Kendrapara, Shri Surendranath Dwivedy is so virulent and vehement. His hobby is collection of herbarium.

An Hon. Member: Herbarium?

Shri Jaipal Singh: This is what is given in the *Who's who*. From that you can understand why he is so upset about the floods.

An Hon. Member: What is the meaning of herbarium?

Shri Jaipal Singh: Please look up the *Oxford Dictionary* and you will find it out yourself.

The point is this. The floods have ruined all the herbs which he could have collected in his extra time. He comes from an area which has been submerged. He has a right to be heard. But I wish after his recent illness he would not get so excited when he is debating.

Sir, excitement does not help us. There is the Hirakud Project. First of all, it is not altogether a responsibility of the Central Government, let us understand that clearly. I am not one who would argue about the tech-

nicalities, whether it is the responsibility of the Centre or somebody else. But the point is this. It is very easy for us to throw stones at people just because they have not acted quickly enough.

Then, going further along, it is rather interesting to find the hobby of the sponsor of this motion also—the Maharaja of Kalahandi.

Shri Jagdish Awasthi (Bilhaur): Let us know the hobby of every hon. Member.

Shri Jaipal Singh: Well, I am sorry, Sir, I got a little mixed up. His hobby is collection of herbarium and Shri Dwivedy's hobby—it is about the same thing—is gardening. How can you garden when the whole area is flooded? So both of them are about the same, and both of them are very very upset. But I ask, is Shri Hathi responsible for all that?

Shri S. M. Banerjee (Kanpur): What is his hobby?

Shri Jaipal Singh: His hobby is reading.

An Hon. Member: Flooding.

Shri Jaipal Singh: His hobby is reading poetry. I do not know what kind of poetry he reads. But I am glad he reads. I wish more people read. I wish more Members of Parliament do a lot of reading, whether it is poetry or ordinary literature. Sir, I do not want to be frivolous, but the point is, I want this House to understand why a peculiar assault has been made from different angles, by hon. Members who have a right to be heard. They come from that area. It is very easy for us here to form our opinions from the newspapers we read. After all, what is Orissa? Has it the same basis for representation in newspapers as the Assam riots had in Calcutta? Let us make that very very clear. Here we are so much inclined to be influenced by whatever we

read. Orissa has been lucky enough to be next door to Bengal. So it did get a certain amount of publicity. But if it had been at the door-step of any metropolitan Press the whole position would have been different and our Ministers would have run in five minutes to see what is going on there.

Sir, I have been only trying to make the House understand that there are problems that do not get fully represented in this House. We seem to depend so much on what the Press say. Just as we thought why we should include the Punjab floods, why we should include the Andhra droughts and why not have only the Orissa floods, to my mind, to my way of feeling and thinking, as a whole it is a very very serious setback in our emotional reactions. It is a very very serious thing. I think Parliament ought to have got down to it earlier.

Sir, my hon. friend, the Minister of Parliamentary Affairs, who is sitting in his appropriate place today, will remember that about 40 years ago there was a very eminent engineer who said something that was not easily understood by everybody. What he said was that no decent engineer would take a risk with Kosi. Why? She found a strange bedfellow every other night. In other words, the Kosi bed changed evernight. You ask an engineer to do a certain thing today, the following morning you will discover that the bed has changed. I know my hon. friend, the Minister of Parliamentary Affairs did not understand the joke, but still the rest of the House did (*Interruption*).

What I was trying to point out is this. I am deeply disturbed that the Prime Minister of this country should say that the people of Orissa, the people of Bengal and the Kosi area and the people in the Punjab have to accept floods as inevitable, God-given. I am not prepared to agree with him. Admittedly, the Prime Minister of India has got no responsibility for the

rains; he cannot do it even if he wants to. But nonetheless, to say to the people in their affection—they were expecting a word of cheer that this is their *kismet* and they have to lump—it is very unfortunate. Nonetheless, knowing him as we do, I think he does want to help the people in their distress.

To me, Sir, the biggest problem in the matter of floods appears to be the question of de-forestation, denudation of forests. We talk of *vanamahotsav*. The Prime Minister said that everybody who cut a tree ought to be hanged—I think that is what he said.

An Hon. Member: Put in jail.

Shri Jaipal Singh: Jail is not enough. He also went to jail—the Prime Minister. How has it changed the country? Going to jail is no good. We do not want to have any more passports—jailbirds. The denudation of forests is the problem. Why are there the Punjab floods? For the sake of revenue we have been denuding the Himalayas of all the fir trees. That is what is happening.

The D.V.C. started as what? As a flood protection measure. For protecting whom?—my hon. friend Shrimati Renu Chakravarty and everybody in Bengal. I do not know what has happened today. It has become something else. Exactly the same thing has happened with the Hirakud Project and every other project. From the original theme it seems to be something else. I think we better think seriously about this. It is not a question of what we are going to do this year. I know the hon. Member will be stingy in giving assistance to Orissa, because it is one of these out-of-the-way places in the backwoods. I know my friends can say what they like because the people in Orissa are not men of stature, they are not going to get what they should deserve. I regret, Sir, I have to put in that way, but the fact is that.

There is no such thing as a permanent remedy, Mr. Deputy-Speaker, there cannot be. After all, we are

[Shri Jaipal Singh]

not responsible for Jupiter's furies—the rain God. We are not responsible for them. But the point is this. I was rather shocked at the logic of my hon. friend from Kendrapara, because he said it was a normal thing every year, and yet he was upset. If it is a normal thing, it is about time he got immunised to it. But somehow he did not.

Shri Surendranath Dwivedy: It was abnormal this time.

Shri Jaipal Singh: May be. But, from the normal to the abnormal, the difference cannot be very great. But at any rate, I am not here to argue with him. The point is, if it has been a normal thing, then, his accusation against the Treasury Benches does not hold the same strength as I would like it to be. What I was trying to point out is, I think we have to think hard in Parliament whether there should be an amendment to the Constitution, to the effect that the forests should be entirely a Central subject.

An Hon. Member: How will it help.

Shri Jaipal Singh: It will very much help. I know, it to our cost, because, in the Jharkhand area in South Bihar, there was a particular Minister in charge of revenue, and just because we used the words Jharkhand movement, Jharkhand pranth, Jharkhand area, etc., he said, "I will see there is no jungle there". He was a member of the honourable Congress Party—Shri Krishna Vallabh Sahai.

An Hon. Member: He is no more a Minister.

Shri Jaipal Singh: He can always be a Minister; having demolished, denuded the forests, his doing will be the eternal curse in that area. In the name of revenue, where the poor Adivasis could not cut down the trees to build their houses, or to make their *sagars* and things like that, the con-

tractors ran wild and today, you cannot see a stretch of even three miles of forest. You go anywhere you like. It is naked.

I feel very strongly about it. It is not a question of the present trouble only. I have my fullest sympathy with all the coastal people of Orissa and the people of the Punjab. But the point is, what is the remedy? Can we trust the provincial leaders? I feel that the Constitution should be amended so that the forests become a central subject.

An Hon. Member: Can he trust the Centre?

An Hon. Member: Is it a penacea?

Shri Jaipal Singh: I do not know whether it is possible to trust the Centre. I do not know. But I think we can trust them more than the little boys in the States. I think that is that.

There is another thing. With regard to the relief operations, I feel we have had sufficient experience in this country of relief works. I do hope that at least in the backward tracts in Orissa, we shall not have this political picture. Everywhere else, say, in the Kosi belt and elsewhere, everything has been political in the past. But I do hope that if this is a national tragedy, these political considerations, political organisations, public or private, or whatever they may be, voluntary or otherwise, will not be permitted as far as Orissa is concerned. I do not know about the Punjab. I do not know enough about it. I would urge upon my hon. friends one thing. I know the senior Minister is not so mobile, but his colleague is very, very mobile. I would very much like him to spend quite a lot of time in these flood-affected areas. I do not make a joke. I do not want to be misunderstood. I know how old the senior Minister is, and I know how old I am. I know

just the difference. We must not crack jokes about these things. But I do feel if Shri Hathi were to spend quite a lot of time along with Shri Sachdev, his very able Secretary, in those areas, it will inspire the confidence we very badly need, a confidence which my hon. friend from Kendrapara is trying to shatter, maybe, for political reasons.

Shri Surendranath Dwivedy: No, no.

Shri Jaipal Singh: I am not making any charge against him. He got excited, and I felt that way. He must forgive me. He is a very, very dear and beloved friend of mine. The question is this. This is a national tragedy. Let us not look at these problems from a political angle. I feel—and I would urge—that if Shri Hathi along with Shri Sachdev, his very, very able Secretary, were to go there—as I would have liked to have said on a previous occasion that the Prime Minister of India could find it possible to spend three months in those disturbed areas in Assam—we would have solved the problem in this country.

Shri Jaganatha Rao (Koraput): Mr. Deputy-Speaker, floods in our country have become an annual feature. Some part of the country or other suffers from the flood ravage every year. While floods are to a certain extent, as stated by the Prime Minister, a good, the damage caused by the floods is much more severe.

15.46 hrs.

[SHRIMATI RENU CHAKRAVARTI in the Chair]

So, we have to see that the floods are to a certain extent controlled. Though I quite agree that there can be no control of nature, that is, we cannot control rain, at least to a certain extent we can control the floods. Several committees on flood control in the various States had come to some conclusions in previous years but their

recommendations have not been implemented. The high level committee on floods in 1959 also made certain recommendations. But I feel that those recommendations also seem to have been washed away in the high floods. What happened to the recommendations? Can it be said that any one of the recommendations has been implemented in any State?

I quite see that question of finance is involved. Ours is a country which is poor and we cannot reasonably think of controlling the number of rivers which exist in our country. But the Central Government should take this question more seriously for consideration and come to the rescue of the various States. To do this, I would suggest that the control of the rivers in the various States should be taken over by the Central Government. The Inter-State River Control Act, 1956, according to me, is not sufficient and it does not give the necessary powers to the Centre for controlling the rivers. The source of the rivers generally is situated in one State whereas the long course through which a river flows lies in another State. There is no agreement between State and State to carry out the various measures of control or improvement. I would suggest that the Government of India should take more seriously to this problem. I do not find any provision made in the third Five Year Plan to adopt flood control measures in the various States.

Various recommendations have been made by the high level committee on floods in 1959, such as raising and strengthening and protecting the scours along with the bank or embankment along the rivers, providing masonry escapes at pre-determined places, providing adequate drainage facilities and channel improvements in the lower reaches of rivers, attending to the flood portion of multi-purpose reservoirs in upper reaches of rivers, afforestation and so on. None of these recommendations seems to have been implemented in any State. The result is that every year, in one

[Shri Jagantha Rao]

State or the other, and in one portion of a State or other, floods occur, resulting in serious damage and loss of property and cattle.

In Orissa this year, the floods have been unprecedented. Simultaneously, all the rivers there rose in high floods. The result was that there was huge loss of property, men and cattle. I myself, along with my hon. friend Shri Mahanty, visited the flood-affected areas with the Prime Minister. We could see the picture of a vast area affected by the floods. Till today some areas continue to be practically under water. There is no scope for the water to be drained to the sea. The water has to evaporate. It may take many months more for the whole stretches of water to evaporate. Naturally, the people there have suffered, and there is no knowing when the villagers could be rehabilitated in their villages. The Government of Orissa have requested the Central Government for a grant of Rs. 5,07,00,000, for taking immediate measures such as providing gratuitous relief, repairing breaches in PWD embankments and roads, repairing revenue embankments and roads and buildings damaged, rehabilitation grant to needy non-agriculturists, medical relief, supply of fodder and animal relief, re-construction of village schools and public institutions, house-building grants, drinking water supply and subsidised sale of rice. I request the Central Government to consider the request of the Orissa Government sympathetically and come to its aid immediately.

In this connection, I would like to praise the work done by the army personnel in the flood-affected areas in Punjab. Every year we find when there are floods in any part of the country, the army comes to the rescue of the flood-stricken people and helps in their rehabilitation. But the army could not go to Orissa in time because of the lack of communications. The railway communication was cut off and roads were also inundated by

flood water. The result was, the army could not reach there in time, while immediate relief could be given by the army in Rohtak and other flood-affected areas in Punjab.

In this connection, the State Government has suggested to the Government of India to have an alternative railway link via Talcher and Rourkela, so that at a time when such a natural calamity comes, the army from the Eastern Command could be straightaway rushed to the spot. I request the Irrigation and Power Ministry of Government of India to take up this question with the Railway Board and see that an alternative railway link to Cuttack via Talcher and Rourkela is taken up.

Telegraphic and telephone lines were also interrupted. The result was, the news of this havoc caused by these recent floods could not reach Delhi. To avert this also, my suggestion is, there should be alternative telegraphic and telephone lines connecting Orissa and Delhi. These things have to be taken care of.

I do not say the Government of India have not done anything. The Government of India have taken timely steps. Two Ministers toured the flood-stricken areas. The Prime Minister was also kind enough to visit the area and it has produced a good psychological effect on the people. I do not deny the fact that the Government of India have done something, but much more remains to be done. So, the Government of India should come to the aid and rescue of the State Government, because financially Orissa is a poor State and left to itself, it cannot do anything.

My friend, Shri Surendranath Twivedy, said that because of the food zone, people in the flood-affected areas had no rice to eat. I do not agree with him. The areas were inundated and there were no communications. I had a talk with the Supply Minister of Orissa the other day at Bhubaneswar. He told me that large stocks of

rice from Koraput and Kalahandi have been rushed to the flood-affected areas. So, I do not think my friend was right in criticising the formation of the food zone with West Bengal.

I once again request the Government of India to chalk out a phased programme for prevention of floods all over the country during the third Five Year Plan. Many committees have been appointed in the past and the recommendations are made. Recommendations are not wanting; only they have to be implemented. I quite see that all these cannot be implemented at the same time all over the country. But they have to take up this question and have a phased programme, without pleading inability on account of lack of finances.

I am glad that because of this motion, this House has been given an opportunity to discuss the flood problem in our country, which is a major problem. Orissa is the granary of India where paddy and rice is produced. But this year 5400 square miles of paddy-growing area have been inundated and several hundreds of acres of land are sand-cast. So, it would not be possible for some years to come for the poor peasants to reclaim these lands. This is a problem which requires serious thought and action.

Shri Bhanja Deo (Keonjhar): Though normally I should say Orissa is a chronic sufferer from floods, this year due to the abnormal rainfall in the catchment areas of all the rivers simultaneously, it was of an unprecedented nature. The rivers used to take off or discharge the flood waters, but as you rightly pointed out, Madam, the river beds are fast rising due to deforestation in the catchment areas, as a result of which instead of silt, more sand is carried. Shri Jaipal Singh, who comes from a region which is also in the catchment area of a very important river in Orissa, i.e. Brahmani, also rightly pointed this out.

In this connection, I have a bitter experience of river Baitarani, which passes through a major part of my district. This is not the only occasion, but in the past also, a lot of villages and the down-stream area, which is before the delta area, are usually sand-cast because of the barrages they have further down-stream. No doubt barrages and reservoirs to an extent stem off the floods, because they prevent the flow of all the water simultaneously; but, in many cases, as has been our experience with the DVC and also Hirakud, they always do not meet the requirements if all the stages of flood-control are not simultaneously undertaken, which is not even possible.

Similarly for Orissa, as a permanent measure, it has been suggested that the different rivers like Brahmani, Baitarani and Salandi should have reservoirs so as to stem off the flood discharge and they should be taken up simultaneously. But I would urge her that it is not possible for a State like Orissa to have all these reservoirs simultaneously or in a reasonable period of time, unless the Centre comes to her aid, considering her ways and means and her financial resources.

Shri Jaipal Singh rightly pointed out that afforestation should be immediately taken up in the catchment areas of the important river systems like Brahmani, Baitarani and Mahanadi. The burning problem of the area I come from is that in the catchment area of nearly 500 square miles of Baitarani, the forests are being fast denuded because of the shifting cultivation practised in that area. It is high time that we thought of ways and means how to tackle this problem of shifting cultivation and settle the adivasis in the plains, because they are not easily amenable to giving up the primitive system of cultivation. Besides the poverty, the utter poverty which they suffer always stands in their way of taking to better means of cultivation, though they are very eager to do so, provided they are

[Shri Bhanja Deo]

given ample facilities and resources to take to other means of cultivation so that the people down-stream and in the plains are benefited by the afforestation in those areas. Even then, as has been pointed out by the hon. Member who forcibly put it before the House, it is not completely within the means of a State like Orissa to take up the afforestation scheme there within a reasonable period of time unless the Centre again comes to their rescue.

16 hrs.

There is another important feature which is always attributed to the cause of devastating floods in Orissa, and this has not been probably brought before the House. It was pointed out to us in the Orissa Assembly in 1955 by the then Chief Minister, Shri Choudhuri, that unless the railway embankments have more vents this problem cannot be solved. Because, as you know, Madam, in the coastal area the railway embankment is very high because it has to pass through an area which is always subject to floods. Naturally, when the railway system was considered then, they had to think of having a high embankment line which also, to an extent, is a cause for the flood waters not running as fast and as soon as we would expect them to recede, because of the high embankment line. And I would be very glad if the hon. Minister for Irrigation would enlighten me if that is the actual cause and, if so, what we are doing to tackle it. At that time, the hon. Chief Minister, Shri Choudhuri, pointed out that they had asked the railway authorities to have more vents to provide more escape channels by widening the bridges and by providing bridges or other means for discharging the flood water when there is heavy pressure on the embankment at the time of high floods. I do not know whether the Railway Ministry have considered this aspect of the flood prevention in Orissa and, if so, I would be very happy to know as to what steps are

being taken to meet that problem, and if that aspect has been also considered both by the Railway and the Irrigation Ministries.

The floods, not only in Orissa, but also in Himachal Pradesh have been of an unprecedented character, where again it is probably due to the fast deforestation that has taken place, the floods have been of a character which we have never heard of before.

Again, I would urge the Central Government to come to the rescue of Orissa in this sense that Orissa not only needs gratuitous relief but we have to tackle this flood problem from a greater aspect if the Third Plan is going to be of any benefit to this land, and that will not be so unless the flood problem is properly tackled. Another problem which is standing in the way of the Orissa Government in tackling a problem of this magnitude is that probably we do not have the men, technical knowledge or technical know-how, to meet a problem of this magnitude. The Centre should come to our rescue by supplying officers who have greater knowledge of flood control and of better means of controlling them at the cheapest possible cost so that it would be well within the means of a State like Orissa to meet it. Because, though we may be a backward region, we cannot always depend on doles from the Centre. Again to make us stand firmly on our feet, the Centre has to supply us the technical know-how and for a period of time the money, so that we could overcome this chronic ailment of flood by which the land I come from is usually haunted. If we take the statistics which have so ably been pointed out by other hon. Members from Orissa, it is seen that not only in 1955 we had floods of unprecedented magnitude, but in previous years also, we have been having this recurring trouble from this chronic ailment of floods, which always retard the growth of

the development which we have made during the course of the last two Plan periods.

Besides, it has been pointed out to us that the Army could not come to our aid because the railway communications had been cut off. If we have improved means of road transport between Ranchi and Orissa through the region I come from, it can easily come to the rescue of the State at times of emergency like this. We may not have been able to approach Orissa by rail.

16-09 hrs. 1

[SHRI JAGANATHA RAO in the Chair]

There were other means of communication from Ranchi, by which the Eastern Command could have easily come to the rescue of this State and done what was necessary as has been done in other areas like Punjab and other different parts of the country.

श्री प्रकाशवीर शास्त्री (गुडगांव) :
सभापति महोदय, बाढ़ें जहां कहीं भी आईं हुई हैं वे सभी क्षेत्र हमारे लिए सहानुभूति के पात्र हैं चाहे वह पंजाब में हों, उड़ीसा में हों अथवा हिमाचल प्रदेश में हों ।

अभी कुछ दिन पूर्व जब पंजाब की बाढ़ के सम्बन्ध में हमारे माननीय सिंचाई मंत्री हाफिज मुहम्मद इब्राहीम ने एक वक्तव्य दिया था और उस वक्तव्य में यह कहा था कि जितनी जानकारी अब तब प्राप्त हो सकी है उसके आधार पर मैं सदन को पंजाब की बाढ़ के सम्बन्ध में सूचना दे रहा हूँ । लेकिन मेरी जानकारी जहां तक है उस आधार पर मैं कह सकता हूँ और मेरा अनुमान यह है कि पंजाब सरकार से संभवतः उनको पूरी जानकारी प्राप्त नहीं हो सकी है क्योंकि अब तक पंजाब में इस बाढ़ से जो विनाश हुआ है उस विनाश की स्थिति इस प्रकार की है कि लगभग जो वहां फसलों की बर्बादी

हुई है और लोगों के मकानात आदि गिरे हैं उससे करीब २५ करोड़ रुपये की हानि इस समय तक पंजाब के अन्दर हो चुकी है । अभी आपने पीछे अपने वक्तव्य में बतलाया था कि लगभग ५० व्यक्ति इस बाढ़ के शिकार हो चुके हैं लेकिन जैसी कि मेरी जानकारी है उसके अनुसार अब तक ७३ व्यक्ति इस बाढ़ के शिकार हो चुके हैं । इसी प्रकार से आपने अपने वक्तव्य में बतलाया था कि २००० गांव इस प्रकार के हैं जो कि इस बाढ़ से प्रभावित हुए हैं लेकिन मेरी अपनी जानकारी इस प्रकार है कि लगभग ४००० या ४५०० गांव इस प्रकार के हैं जो कि इस बाढ़ से प्रभावित हुए हैं । और उनमें से ३८७ गांव इस प्रकार के हैं जो पूरी तरह से बँठ गए हैं । एक प्रकार से उनमें घरों का और अपने बैठने के स्थानों का फिर से निर्माण करना पड़ेगा । फसलों के विनाश के साथ साथ इस भयंकर विनाश का प्रभाव जिन मनुष्यों और पशुओं पर पड़ा है, उनकी संख्या हजारों से बहुत ऊपर पहुंच गई है । लेकिन मुझे विशेष रूप से यह निवेदन करना है कि इस बाढ़ के पश्चात् होने वाले जो परिणाम हैं, उनके सम्बन्ध में भी हम थोड़ा विस्तार से विचार करें । पशुओं में एक भयंकर प्रकार का रोग जो बाढ़ के पश्चात् इस प्रकार के इलाकों में फैल जाता है, पंजाब में बहुत बुरी तरह से फैल चुका है । इसी तरह से रोहतक में और उसके आस पास के इलाकों में, जिनकी चर्चा हमारे माननीय मित्रों ने की है, हैजा और दूसरे रोग भी बहुत बुरी तरह से फैल गए हैं । मेरा निवेदन है कि जहां बाढ़ को रोकने के सम्बन्ध में शासन प्रयत्नशील हो, वहां बाढ़ के पश्चात् जो बीमारियां मनुष्यों और पशुओं में फैलती है, उनकी रोक-थाम के लिए भी उसको प्रयत्नशील होना चाहिए ।

एक और बात मैं सुझाव के रूप में आपके सामने निवेदन करना चाहता हूँ । और भी माननीय सदस्यों ने इस बात की चर्चा की है कि पंजाब में बाढ़ का एक बड़ा कारण जहां प्रकृति का प्रकोप रहा है, वहां

[श्री प्रकाश वीर शास्त्री]

एक बड़ा कारण यह भी रहा है कि पंजाब में पानी के निकलने के लिए जो नाले बनाए गये हैं, उनको बनाते समय कोई विधिवत् योजना नहीं बनाई गई। मैं सिंचाई मंत्री महोदय की जानकारी के लिए अपने निर्वाचन-क्षेत्र के सम्बन्ध में ही एक चर्चा करना चाहता हूँ। आज से एक, डेढ़ साल पहले गुड़गांव में इसी प्रकार की बाढ़ आई थी और उसका कारण भी यही था कि पानी के निकलने के लिए कोई स्थान नहीं था। मेरे अनुरोध पर माननीय सिंचाई मंत्री उस स्थान को देखने के लिए गए और उन्होंने अपनी आंखों से देखा कि किस प्रकार महाविनाश उस जिले का उस बाढ़ से हुआ। उसके पश्चात् पंजाब गवर्नमेंट ने दो नाले वहां से निकाले, ताकि उस जिले का पानी आगे निकल जाए। एक नाला गोंछी नाला कहलाता है और दूसरा नूह का नाला कहलाता है। लेकिन दुर्भाग्यपूर्ण स्थिति यह हुई कि इन नालों को निकाले जाते समय उनकी योजना इस प्रकार की रही कि पानी तो उनका वहां से खिंचने लगा, लेकिन उसके बाद दूसरे गांवों को टकराने लगा। इस प्रकार की स्थिति रोहतक और हांसी में भी है। हरियाना के इस इलाके में बाढ़ के आने का एक बड़ा कारण यह है कि जो नालियां पानी के निकलने के लिए बनाई जाती हैं, उनकी योजना दोषपूर्ण होती है। वह योजना विधिवत् बनाई जानी चाहिए। हमारा तरीका यह है कि जब बाढ़ आती है और उसमें लोग इतने भयंकर रूप से त्रस्त होते हैं, तो उस समय फिर हमारे मस्तिष्क में योजनायें आती हैं। होना यह चाहिए कि जब बाढ़ निकल जाए और इस प्रकार का साधारण वातावरण हो, उस समय इस प्रकार की योजनायें बनाई जायें कि कहां कहां पानी को किस किस तरह आगे निकाला जा सकता है जिससे एक स्थान का पानी दूसरे स्थान को नुकसान न पहुंचाये।

यह बाढ़ हिमाचल प्रदेश, पंजाब, उड़ीसा और दूसरे प्रांतों में आकर परेशानी

पैदा कर रही है, यह बात नहीं है। पहले हमने सुना था कि काश्मीर के लोगों को इसी प्रकार परेशान होना पड़ा और फिर आसाम के लोगों को इस कठिनाई का सामना करना पड़ा था। आये साल किसी न किसी प्रान्त को इस कठिनाई का सामना करना पड़ता है। मैं चाहता हूँ कि जहां राज्य सरकारों का यह दायित्व है कि वे इन बाढ़ों का सामना करने के लिए अच्छी तरह से तैयारी करें वहां अगर केन्द्र के संरक्षण में एक इस प्रकार का बाढ़ नियंत्रण बोर्ड बनाया जाय कि जहां भी आपात्कालिक परिस्थितियां उत्पन्न हों, तो उनको तुरन्त सहयोग दिया जा सके। आज तो यह स्थिति है कि रोहतक में बाढ़ आई और दो हजार सैनिक वहां काम कर रहे हैं। पर यह तो प्रति वर्ष की समस्या है, एक वर्ष की समस्या नहीं है। इसलिए अगर इस तरह का सेंट्रल फ्लड कंट्रोल बोर्ड बनाया जाये, तो वह अधिक उपयोगी सिद्ध हो सकेगा।

रोहतक में बाढ़ आने के बाद कुछ सार्वजनिक संथायें वहां जाकर बड़ी तत्परता से काम कर रही हैं। हमें और सरकार को उनको धन्यवाद देना चाहिए। बड़ी तत्परता के साथ वे धन संग्रह कर रही हैं और कपड़े भी इकट्ठे कर रही हैं। लेकिन ऐसी दैवी विपतियों के सम्बन्ध में अगर प्रधान मंत्री जी की ओर से भी कोई अपील निकलती, तो उसका बहुत बड़ा प्रभाव होता और उससे जो धन संग्रह होता, उससे उस क्षेत्र के निवासियों को बड़ी सहायता दी जा सकती थी। अगर यह व्यवस्था अब तक नहीं है, तो कम से कम भविष्य के लिए इस बारे में सोचा जा सके, तो अच्छा होगा।

हमारे समाज में अभी तक इस प्रकार की भी वृष्टियां विद्यमान हैं कि जब बाढ़ या अन्य कोई दैवी विपति आती है, तो समाज के कुछ अवांछनीय तत्व उन से अनुचित लाभ उठाना शुरू कर देते हैं। अगर घाटे का भाव दो घेर का है, तो दुकान-

दारों ने इस मुसीबत का लाभ उठा कर उसको और भी महंगा कर दिया। जिन क्षेत्रों में कोई दैवी विपत्ति आए, वहां अग़र सरकार की ओर से कोई ऐसी व्यवस्था कर दी जाये कि लोगों को दैनिक उपयोग की चीजें आसानी से प्राप्त हो सकें, तो बहुत अच्छा होगा।

पंजाब की बाढ़ के सम्बन्ध में मैं यह निवेदन करना चाहता हूँ कि बाढ़ का पानी निकलने के पश्चात हैजा और दूसरी बीमारियाँ फैलने लगेंगी। वे अभी से फैलनी शुरू हो गई हैं, लेकिन पानी के निकलने के बाद तो वे और जोर से फैलेंगी। मेरा सुझाव है कि अब जबकि हरियाना के क्षेत्र में बीमारी शुरू हुई है, पड़ोस के क्षेत्र, जैसे दिल्ली नगर निगम से इस प्रकार का अनुरोध किया जा सकता है कि अग़र उसका स्वास्थ्य विभाग कुछ समय के लिये वहाँ अपनी सेवायें दे सके और उन लोगों को लाभ पहुँचा सके, तो बहुत अच्छा है।

पंजाब, उड़ीसा और हिमाचल प्रदेश में जो यह दैवी विपत्ति आई है, उस को तात्कालिक आपत्ति समझ कर हम उसके निराकरण के लिये प्रयत्नशील हों, ऐसी बात नहीं है। आज स्थिति यह है कि अभी तक हम अपने देश में ऐसी कोई व्यवस्था नहीं कर पाये हैं कि हम नदियों के प्रवाह और आने वाली बाढ़ों को रोक सकें और बड़ी दृढ़ भाषा में यह कह सकें कि हमने अपने देश की स्थिति इस प्रकार की बना दी है कि आने वाले वर्षों में हम को बाढ़ का सामना नहीं करना पड़ेगा। इसका कारण चाहे अर्थ की दुर्बलता हो, या कोई और कारण हो, लेकिन इतना अवश्य होना चाहिए कि इन बाढ़ों को रोकने के लिए हमारे पास पूरी तैयारी होनी चाहिए, जब तक कि प्रान्तों में इस विषय में पूरी व्यवस्था न हो जाये।

दूसरी एक यह शिकायत मेरी भी है, जो और माननीय सदस्यों ने भी की है। होता यह है कि जब बाढ़ें आती हैं और

उनसे जो बड़े बड़े नगर प्रभावित होते हैं उनके सम्बन्ध में तो प्रैस की ओर से काफी पब्लिसिटी होती है और सारा ध्यान उधर ही दिया जाता है। लेकिन गांव के लोगों को पूछने वाला कोई नहीं होता, जिनकी आवाज़ न तो शासन तक पहुँच पाती है और न दूसरों तक ही पहुँच पाती है, सिवाय इसके कि वे अपने परिश्रम से अपने बचाव का प्रयत्न कर लें। सिंचाई मंत्री महोदय ने अपनी आँखों से देखा था कि डेढ़ वर्ष पहले गुड़गांव में जो भयंकर बाढ़ आई थी, उसने किशु तरह सारे जिले को तबाह किया था। इसी प्रकार के और स्थान भी हैं। मेरा निवेदन यह नहीं है कि किसी दैवी आपत्ति के समय नगरों पर ध्यान न दिया जाये या शहरों की रक्षा न की जाये, लेकिन मैं यह निवेदन करना चाहता हूँ कि भारत का एक बहुत बड़ा भाग देहातों का है जिनकी अर्थ की कमाई से हमारा शासन तथा और भी बहुत से कार्य चलते हैं, इसलिए इस प्रकार की दैवी आपत्तियों में उन देहातों की उपेक्षा न की जाये।

Shri Mahanty (Dhenkanal): At the outset, I should like to offer my thanks to the Prime Minister as well as to the Minister of Irrigation and Power and his able Deputy, who had found time to visit flood-affected Orissa, notwithstanding their multifarious engagements. I hope and wish that their experiences and impressions will have some impact on formulations of policy for flood control and relief measures in that State.

But, having said that much, I should be forgiven if I say that listening to this debate, I feel that the central point has been absolutely missed. The fact has to be borne in mind,—and I am sure the hon. Minister will touch on this aspect in the course of his reply as to why this has happened—that during the last two plans, the flood control measure has not been given the attention that it had deserved. It is really a pity today that we are to acknowledge, when all

[Shri Mahanty]

these floods cause calamities beyond description, when it means loss of national wealth as well as gruesome tragedy in terms of human suffering, that our last two Plans should not have devoted to it the attention that it had deserved.

It is being held that flood protection is an indirect benefit, the direct benefit being irrigation and power. Therefore, even though all these multipurpose river valley projects were conceived primarily as flood control measures, subsequently so much emphasis was laid on irrigation and power that the flood control aspect of those projects was completely neglected. The Hirakud system, it was designed to cope with a flood discharge of 12 lakhs cusecs in the Mahanadi. Today, the fact has to be remembered that even this Hirakud reservoir can impound only 8 per cent of the total flow that flows through that mighty river Mahanadi.

This year, the flow is stated to be 10½ lakh cusecs. Five lakh cusecs were impounded in the Hirakud reservoir and the balance 5 lakh cusecs of water flowed down the channel, but at Naraj, a point further down, it had swollen into 11½ lakh cusecs again. From this the hon. Minister will be able to appreciate the fact that Hirakud is no remedy for flood control in the Delta areas. I would ask, why the Hirakud project was so designed as not to have taken this aspect into consideration.

We are told that Hirakud has been designed for controlling a flood of the magnitude of 12 lakh cusecs flow. But it is time enough that we consider how to control a flood whose magnitude may be 15-16 lakh cusecs. I am sorry to say that these aspects have not yet been considered. I hope and pray that the Minister would not wait for a tragedy of such magnitude to happen again to wake up to the realities of the situation.

Then again, the hon. Prime Minister has said time and again that Governments do not cause floods. Certainly Governments do not cause floods, but Governments can prevent floods. Another pitiable thing that has gone on is the controversy as to whether embankments are desirable or not. In terms of an absolute reply, nobody can say whether embankments are good or bad. But if embankments are not good, certainly Government should have taken other flood control measures, like building flood channels, flood basins etc. It is indeed regrettable that the Government have taken no such measures and, as a result of their complacency and indifference, today you find this vast human tragedy has been perpetrated.

Coming to the recent floods in Orissa, even the short-term measures recommended by the Government are inadequate and are not going to solve the problem. I hope the hon. Minister will kindly pay some attention to what I say. I was told in Bhubaneswar that the embankments which are now being repaired are being so repaired as to cope with the 1955 flood level. I would like to submit that this is an absolutely wrong attitude. We should not wait for further floods to change our specifications. When we are going to repair these embankments, we should see that they are really capable of preventing floods of the magnitude that occurred this year.

Then the hon. Minister stated that this year the Brahmani caused great devastation, even though the Mahanadi behaved in a much more docile way. I would like to know from the Minister whether he has got any plans as far as Brahmani is concerned. I have gone through all the documents which are available, and I am sorry to say that the Government or their engineers have no plans as yet by which Brahmani can be tamed.

There is another aspect to which I would like to invite the attention of

the hon. Minister. It is time the Government took flood control not as a State subject but as a Central subject. If you look at the history of flood protection in this country, you will find that in the 19th century, it was done through individual efforts. Then when the zamindars appeared on the scene, these efforts were relegated to the zamindars. When the zamindars found that these flood control measures were beyond their means, these became the responsibility of State Governments. Today we find that it is beyond the means of the State Governments; and it should be the direct responsibility of the Centre.

There is another reason; and that is more important and with that I will end. We find a lot of inter-provincial stupidity standing in the way of planning adequate flood protection. I give an instance. The Orissa Government is thinking of how to control the floods in Burabalang which is linked with another river Subarnarekha. The C.W.P.C. had thought of some schemes in this regard. If these schemes had been worked out, that would have irrigated 10 lakhs of acres of land and would have afforded flood protection also. But since the source of the Subarnarekha lies in Bihar, the Bihar Government would not permit the Orissa engineers to cast their shadows on the land of Bihar. This is the kind of attitude of the State Governments. They behave in this manner. It is time that the Government of India took up the flood protection measures as a central subject. There will be more coordination and these angularities of the State Governments will be straightened and they will be made to realise that floods are causing national havoc and national disaster and it is in national interests that the floods should be controlled on a national basis. I do not find a better word; no sort of inter-provincial stupidity should be allowed to stand in the way.

Shri Jaipal Singh: Sir, the solution is very simple. The whole of Chota Nagpur plateau will go to Orissa and I will support him. Let him say, 'Yes'.

Shri Mahanty: Sir, I would certainly welcome him. There is a proverb which says if a Roman comes with a present then there is something to be circumspect about it. If he comes without any present he is certainly welcome. Certainly, I will welcome him; I have welcomed him all my life; so, there should be no grievance in this regard. His present makes us only a little bit circumspect.

I have nothing further to add. I hope it is time enough, on the eve of the formulation of the Third Five Year Plan, the Planning Commission from their Olympian heights should descend a little down below the flooded plains and it is high time that flood protection is not considered as an indirect objective but as a very direct objective and as a very direct charge of the Government of India.

श्री बजरज सिंह (फिरोजाबाद):
सभापति महोदय, उड़ीसा, पंजाब, हिमाचल प्रदेश में आई बाढ़ के सम्बन्ध में आज यहां चर्चा हो रही है। इन बाढ़ से जो वहां पर बरबादी हुई है, उस पर सभी को बहुत दुःख है। लेकिन मुझे अफसोस है कि न तो प्रेस के जरिए और न ही केन्द्रीय सरकार के जरिए से लोगों को इस बात का ज्ञान हुआ है कि उत्तर प्रदेश के भी कुछ हिस्सों में बाढ़ बड़ी भयंकरता से आई है, बहुत ही उसका घना प्रभाव हुआ है। सिर्फ आगरे जिले में उत्तर प्रदेश के १५ आदमी बाढ़ से मरे हैं। मथुरा और पश्चिमी उत्तर प्रदेश के दूसरे जो जिले हैं उनमें भी बाढ़ बड़े भयंकर रूप में आई है। मैं यह सब इसलिए कह रहा हूं कि बाढ़ का सारे देश पर जब प्रभाव पड़ता है और इस पर विचार भी किया जाता है तो केन्द्रीय सरकार यह भी ध्यान में रखे कि यह न सिर्फ उड़ीसा, हिमाचल प्रदेश या पंजाब का प्रश्न है बल्कि देश के दूसरे हिस्से भी हैं कि जहां पर बाढ़ से बहुत तबाही हुई है और केन्द्र को वहां के बाढ़ पीड़ित लोगों की भी सहायता के लिए आगे आना चाहिए।

[श्री ब्रजराज सिंह]

एक बहुत ही अहम सवाल की तरफ अब मैं आपका ध्यान दिलाना चाहता हूँ। जब उपमन्त्री महोदय बोल रहे थे तो मैंने उनको टोकना चाहा था और चाहता था कि वह इस बात का जवाब दें कि आखिर क्या वजह है कि जब हमने फ्लड कंट्रोल के कदम भी उठाये हैं और कहा है कि हम फ्लड्स को कंट्रोल करेंगे और एक फ्लड विंग भी स्थापित किया है, तो भी बाढ़ इतनी भारी भयंकरता से आती रहती है। मैं चाहता हूँ कि इस चीज की पूरी तरह से जांच पड़ताल होनी चाहिये। १९५४ से, जैसा कि माननीय मंत्री महोदय ने बताया है, जब से यह कार्य चालू है, जो फ्लड विंग है वह भी काम करता है, क्या कारण है कि इतनी अधिक बाढ़ें आई हैं। लगातार हर साल बाढ़ों की जो अधिकता है वह बढ़ती ही जा रही है, बाढ़ की जो भयंकरता है वह बढ़ती ही जा रही है। अफसोस की बात तो यह है कि जैसे यहां पर शिकायत की गई है कि पंजाब के बारे में उड़ीसा के बारे में केन्द्रीय सरकार को इसका कोई पता नहीं लगा कि वहां बाढ़ आने वाली है। इनके बारे में तो एक मिनट के लिये यह माना जा सकता है कि सरकार को पता न चला हो लेकिन हिमाचल प्रदेश जो कि केन्द्रीय सरकार के सीधे नियंत्रण में है और जिसके प्रति केन्द्रीय सरकार की सीधी जिम्मेदारी है, वहां पर भी डेढ़ सौ आदमी एक रात में मर गये और केन्द्रीय सरकार को इसका पता तक न चला, बाढ़ की केन्द्रीय सरकार को पहले से सूचना तक नहीं मिली, इससे बड़ी दुर्भाग्य की बात और क्या हो सकती है। आखिर कहीं पानी बरसा होगा, आज आपके पास इतन अच्छे साधन हैं जिन से आप को फॉर्गन दुनियां की खबरों का पता लग जाता है, लेकिन आप के शासन में डिलाई इतनी है कि यह पता वह नहीं लगा सका कि जो पानी बरस रहा है उसका असर आगे चल कर क्या होगा। एक जगह पर डेढ़ सौ आदमी पानी में बह गये, इससे बड़े दुर्भाग्य की बात

और क्या हो सकती है, लेकिन मुझे अफसोस है कि आज केन्द्रीय सरकार इस पर ध्यान नहीं दे रही है कि हम बाढ़ को किस तरह से रोक सकते हैं। इस पर हमारा ध्यान है ही नहीं। मैं नहीं कहता कि मैं प्रधान मंत्री से सहमत नहीं हूँ या मंत्री जी से सहमत नहीं हूँ कि बाढ़ को पूरी तरह नहीं रोका जा सकता है, लेकिन बाढ़ जो आती है उसकी सूचना तो जनता को दी जा सकती है और यह खबर दी जा सकती है कि जनता को सतर्क रहना चाहिये। मुझे अफसोस है कि जो हमारी सरकार है, चाहे वह केन्द्र में हो या प्रदेशों में, उसे यह भी बतलाने की फुर्सत नहीं है कि कहां पर क्या होने वाला है, कहां बाढ़ आने वाली है, इसकी सूचना नहीं मिलती है। नतीजा यह होता है कि जनता बहुत खतरे में पड़ जाती है।

मैं जिक्र कर रहा था कि हमारे इलाके में जब पिछले साल बाढ़ आई तो एक नाला बना। उस नाले में इस तरह की कमी रह गई, वह इस तरह से बनाया गया, कि बाढ़ का पानी उससे ऊपर नहीं जाता। उसके बाद जब जाना भी शुरू हुआ और ज्यादा प्रेशर पड़ा, तो वह जाकर शहर में घुस गया। असल में बात यह है कि इस तरह की डिफेक्टिव प्लैनिंग होती है नाले बनाने की कि उसकी वजह से बाढ़ की भयंकरता बढ़ जाती है। यहां पर पंजाब के बारे में जिक्र किया गया कि जो ड्रेन नं० ८ है वह कहीं भी जाकर ऐसा नहीं होता कि समुद्र में पड़ता हो, झील में या नदी में पड़ता हो। उसका अन्त जाकर गांव में होता है। सरकार को सोचना चाहिये कि जब पानी ऊपर से चला आ रहा है और उसका अन्त होगा गांव के अन्दर, तो उसके आस पास की जनता का क्या होगा। कभी इस तरह की बात नहीं सोची जाती है।

इस लिये पहली बात जो मैं कहना चाहता हूँ कि वह यह है कि सरकार निश्चित

नीति निर्धारित कर ले कि हम जो नाले बनाने जा रहे हैं या और कुछ बनाने के काम हो रहे हैं, उनके अन्दर ऐसा तो नहीं हो रहा है कि पानी का बहाव आगे बढ़े इसके बजाय उसमें रुकावट होती जा रही हो। मुझे भय है कि मुल्क में जगह जगह इस तरह के काम हो रहे हैं जिन से कुदरती तौर पर पानी का बहाव रुक जाता है और इस तरह से उसका असर भयंकर पड़ता है।

दूसरी बात जो मैं कहना चाहता हूँ वह यह है कि आखिर जिम्मेदार....

सभापति महोदय : आपका पांच मिनट का समय खत्म हो गया।

श्री ब्रजरज सिंह : सभापति महोदय, जब भी आप कहेंगे मैं अपना भाषण बन्द कर दूंगा, लेकिन एक बात मैं यहां पर हमेशा के लिये कहना चाहता हूँ कि आखिर कोई कंट्रोल होना चाहिये कि हमारे यहां मिनिस्टर कितना टाइम लें क्योंकि केन्द्रीय सरकार को यह पसन्द है कि एक के बाद एक मिनिस्टर बढ़ते जायें। हो सकता है कि कुछ दिनों में १०० मिनिस्टर हो जायें, उस वक्त उस सदन का क्या होगा। अगर तमाम टाइम मिनिस्टर ले जायेंगे तो नतीजा यह होगा कि मुल्क की बातें यहां पर नहीं रक्खी जा सकेंगी। इस लिये नियम बनने चाहिये ताकि हम देख सकें कि कितना टाइम मिनिस्टर लेंगे अपना जवाब देने में। एक फैशन बन गया है कि डिप्टी मिनिस्टर बीच में इंटरवीन करेंगे, बड़े मिनिस्टर साहब बाद में कुछ कहेंगे, और दोनों की स्पीच जो होंगी वे उन की अपनी नहीं होंगी, उन के मंत्रालय द्वारा बनाई हुई होंगी। जो बात कही जाती है, उस का कोई जवाब नहीं होगा। इस लिये

मैं निवेदन करना चाहता हूँ कि यहां पर जो बातें कही गई हैं कि बनावटी बाढ़ आ रही है, आदमी की बनाई हुई है, कुदरती नहीं है, इस का जवाब दिया जाना चाहिये। उपमंत्री महोदय ने इस का जवाब नहीं दिया। मैं आशा करता हूँ कि जब बड़े मिनिस्टर बोलेंगे तो वे इस का कोई जवाब देंगे कि आखिर यह आदमी की बनाई हुई बाढ़ है या क्या है।

अन्त में मैं एक या दो मिनट में खत्म करता हूँ, आप की आज्ञा के मुताबिक। मैं जानना चाहता हूँ कि बाढ़ से पीड़ित जो लोग हैं उन के लिये क्या काम किया जा रहा है। जिन लोगों के मकान गिर गये हैं, उन का तो इस में कोई दोष नहीं है, उन के मकान बनाने के लिये सरकार क्या कर रही है? इसी के साथ साथ जो दबा दारू का इन्तजाम है, या दूसरी तरह के काम हैं, उन के बारे में सरकार क्या कर रही है या करना चाहती है? डेढ़ सौ आदमी मर गये हिमाचल प्रदेश में, ७३ आदमी मर गये पंजाब में और मेरे खुद के जिले में १५ आदमी मर गये उत्तर प्रदेश के अन्दर, और उड़ीसा के अन्दर भी लोग मर रहे हैं। इस के अन्दर उन का कोई दोष नहीं था, उन के लिए सरकार क्या कोई मुआवजा देना चाहती है या नहीं। इसी तरह से इस वर्ष जो असाधारण बाढ़ आई है, उस के कारणों की जांच करने के लिये सरकार अपनी ओर से कोई कमेटी बनाना चाहती है या नहीं? मैं चाहूंगा कि सरकार बाढ़ के कारणों की जांच करने के लिये कमेटी बनाये और चूंकि यह बात स्थायी बनती जा रही है इस लिये मैं यह भी चाहूंगा कि इस सदन की एक कमेटी बने, स्टैंडिंग पार्लियामेंटरी कमेटी बने जो इस बात पर विचार करती रहे

[श्री ब्रजराज सिंह]

जिन को एक्सपर्ट कहा जाता है, सिर्फ उन पर इस बात को नहीं छोड़ा जा सकता। इस सदन की कमेटी जो बने वह विचार करती रहे कि जो भी बाढ़ आती है उस की स्थिति क्या है, हम इतना रुपया जो इस पर खर्च करते हैं, उस पर कोई कंट्रोल है या नहीं या वह भार जनता पर ऐसे ही पड़ता जा रहा है। मैं चाहूंगा कि सरकार इस बात पर विचार करे और जब मंत्री महोदय जब जवाब दें तो इन बातों का भी जवाब दें।

Mr. Chairman: Shri Ramaul.

Shri C. K. Nair: (Outer Delhi): Delhi must have its share.

Mr. Chairman: I have called the hon. Member there.

श्री शि० न० रामौल (महासू) : सभा-पति जी, बाढ़ की जो आपत्ति हर साल हमारे मुल्क में आती रहती है उसके सिलसिले में काफी सोचने की जरूरत है और आज इस पर काफी चर्चा भी हो रही है। मेरे पास चूंकि समय कम है इस वास्ते मैं ज्यादा विस्तार में न जाता हुआ, सिर्फ हिमाचल प्रदेश के बारे में कुछ कहना चाहता हूं। स्पीचेज सुनने से ऐसा मालूम होता है कि हिमाचल प्रदेश ही एक ऐसा प्रदेश है, छोटा सा, जिस में कुछ इतला है कि ६० या ६५ आदमियों की डेथ हुई और कुछ अनकॉम्पर्ड इतला ऐसी है कि लगभग डेढ़ सौ आदमी मर गये हैं, एक रात में जैसा अभी बतलाया गया है, बाढ़ आने से खत्म हो गये हैं। इससे वहां पर कितना नुकसान हुआ होगा पशु-धन का और दूसरे लोगों की सम्पत्ति का, इस का तो महज अनुमान किया जा सकता है। ५० के लगभग गांव पानी के अन्दर आ चुके हैं। इसलिये इसके बारे में हमारे मुल्क में

काफी विचार करने की जरूरत है, और जैसा सुझाव दिया गया है, कोई इस किस्म की कमेटी सेंट्रल लेवल पर और प्रदेश के लेवल पर भी बननी चाहिये जो खास तौर से इसकी तरफ ध्यान दे।

हिमाचल प्रदेश में जो बाढ़ आई है उसके बारे में मैं कहना चाहता हूं कि पिछले साल भी एक या दो मर्तबा उसी इलाके में बाढ़ आई थी। उसी के कारण वहां पर एक पुल भी बनाया गया। उस पुल से ट्रेफिक गुजारने के लिये, दोनों तरफ पुश्ते बनाने पड़े और पुश्ते बना कर उनके मकाबले सड़क बनी। इस से जो पानी निकलने की जगह थी वह कम रह गई। वह खड्ड ऐसा है जो हमेशा चलने वाला नहीं है। वहां पर चारों तरफ जंगल हैं और जब भारी बारिश होती है तो एक दम पानी का बहाव शुरू हो जाता है। जब पानी को बहने का रास्ता नहीं मिलता कुदरती तरीके से तो वह रुक जाता है और इस इलाके में भर जाता है। पिछले तीन सालों में वहां पर थोड़ी थोड़ी बाढ़ आई, लोगों की तरफ से सुझाव दिये गये कि इसका कुछ इंतजाम करना चाहिये और पानी की निकासी का कोई साधन सोचना चाहिये। लेकिन वह बात नहीं हुई। जब मुझे अखबारों से इसके बारे में पता चला तो मैंने एक शार्ट नोटिस क्वेश्चन यहां पर दिया। लेकिन अभी तक उसके बारे में मुझे कोई सूचना नहीं मिली और न ही एडमिनिस्ट्रेशन की तरफ से अभी तक कोई ठीक तौर से कॉफर्मेशन हुआ कि कितना नुकसान हुआ, कितने लोग मरे और एडमिनिस्ट्रेशन की तरफ से क्या-क्या कार्रवाई की गई या रिलीफ पहुंचाने के बारे में क्या हो रहा है। मैं निवेदन करूंगा कि हिमाचल प्रदेश एक ऐसी टेरिटरी है जिसका सेंट्रल गवर्नमेंट से डाइरेक्ट टाल्लुक है उस के कंट्रोल के सिलसिले में। इसलिये सेंट्रल गवर्नमेंट इसकी तरफ ध्यान दे और वहां पर जो कुछ आपत्ति लोगों पर घिरी हुई है उसके बारे में ज्यादा से ज्यादा धन दे, मैटी-

रियल की सहायता दे क्योंकि लोगों के मकान बर्बाद हो गये हैं। इन चीजों की तरफ सेंट्रल गवर्नमेंट ज्यादा ध्यान दे ताकि वे लोग जो वहां की बाढ़ के कारण उखड़े हैं, उनको फिर रिहैबिलिटेड किया जा सके।

सिंचाई और विद्युत मंत्री (हाफिज मुहम्मद इब्राहीम) : जनाब चैअरमैन साहब इस सदन में आज बाढ़ के मामले पर जो तकरीरें हुई उन को मैं ने बहुत गौर से सुना। लेकिन जो मोशन दिमा गया था, उस मोशन के लिहाज से जो बातें आज के मुबाहसे में आनी चाहियें थीं, मेरे नजदीक वे बातें नहीं आईं। मैं ने उन के लिये पूरा मंटीरियल इस वक्त तैयार किया था और मैं समझता था कि शायद मुझ को काफी वक्त इस ऐवान में इस मसले और इस प्राब्लेम के बारे में कहने को मिलेगा, ताकि मैं यह बतलाऊं कि जहां तक हिन्दुस्तान की गवर्नमेंट का ताल्लुक है उस ने स्टेट्स को अलग रख कर फ्लड्स के मामले में क्या क्या किया। क्या क्या कहना चाहिये था, उसको भी मैं लेता और यह भी बतलाता कि हमने वही किया जो कि सेंटर को करना चाहिये था, और उसी के साथ यह भी अर्ज करता कि हर स्टेट ने अपनी अपनी जगह इस मामले में क्या किया है। मगर अब वक्त के लिहाज से भी और उन तकरीरों के लिहाज से भी, मैंने यह समझा है कि जहां तक मुमकिन हो मैं उन बातों को छोड़ दूँ और सिर्फ उड़ीसा के मुताल्लिक मैं बतलाऊं कि सेंट्रल गवर्नमेंट का क्या वास्ता रहा और वहां जो कुछ इस वक्त तक हुआ है वह क्या है ताकि हमारी...

Shri P. K. Deo: It is difficult to understand this high class Urdu.

Shri Surendranath Dwivedy: Can he not speak in English?

हाफिज मुहम्मद इब्राहीम : हाई क्लास तो क्या, यह तो लो क्लास भी नहीं है।

पंडित ठाकुर दास भागवत : स्पीकर साहब ने इस मोशन को पंजाब के मुताल्लिक भी

एलाउ कर दिया था। इसलिये मैं मिनिस्टर साहब से अर्ज करूंगा कि पंजाब के मुताल्लिक जो कुछ वह फरमाना चाहें वह फरमा दें।

हाफिज मुहम्मद इब्राहीम : अगर मैं यह अर्ज करूँ तो शायद गलत न हो कि हमारे बुजुर्ग ने जो अभी इरशाद फरमाया वह मेरी बात को शायद अच्छी तरह समझे नहीं। मेरे अर्ज करने का मकसद यह नहीं था, मैं यह नहीं कह रहा था कि मैं पंजाब के बाबत कुछ न कहूंगा या हिमाचल प्रदेश के बाबत कुछ न कहूंगा। मेरा यह मतलब नहीं था। मैं उनके बाबत भी कुछ न कुछ थोड़ा बहुत कहूंगा जितना कि मैं इस वक्त कह सकता हूँ।

खैर, इन सब बातों को छोड़ कर के मैं यह अर्ज करूँ कि यह बहुत ही अफसोस और संकोच की बात है कि हर साल हमारे मुल्क में सैलाब और बाढ़ आते हैं। अभी अभी मेरे एक भाई अपनी तकरीर में इसके मुताल्लिक फरमा रहे थे कि गवर्नमेंट ने इसकी निस्वत क्या किया, और गवर्नमेंट क्यों नहीं यह मालूम करती है कि ये सैलाब आते क्यों हैं। तो मैं उसके निस्वत एक फिकरा अर्ज करता हूँ लम्बी बात छोड़ करके, कि अगर दुनिया की अब से पिछली तारीख को देखा जाये, तो जहां तक बाढ़ों के आने का ताल्लुक है उनके साइकिल्स आते रहे हैं और जब वह साइकिल आते हैं तो उनके दौरान में बराबर बाढ़ आती रहती है। वह इंसान के कुसूर से या गवर्नमेंट के कुछ काम न करने की वजह से नहीं होता। फिर जहां तक कि गवर्नमेंट का ताल्लुक है गवर्नमेंट इंसानों की बनी हुई है और गवर्नमेंट इंसानों से हमदर्दी रखती है, और गवर्नमेंट की हमदर्दी सिर्फ इसी वजह से नहीं है कि गवर्नमेंट का मेम्बर वहां का रहने वाला है, बल्कि उसकी हमदर्दी पूरे हिन्दुस्तान के साथ है। तो मैं तो अर्ज करूंगा कि जितनी मेरे दोस्त को अपने उड़ीसा से मुहब्बत है व प्यार है, और जितना लिहाज उसकी जरूरत का उनको होगा, मैं समझता हूँ अपने दिल में कि मुझ को भी उतना ही है, और मैं उन्हीं के

[हाफिज मुहम्मद इब्राहीम]

बराबर उड़ीसा की खिदमत करने को अपना फर्ज समझता हूँ। उन्हीं के बराबर पंजाब की खिदमत करना अपना फर्ज समझता हूँ। और मैं यह अपना फर्ज समझता हूँ इन्सान होने के लिहाज से। अगर मैं गवर्नमेंट में न भी होता तो भी मैं यह न सोचता कि उड़ीसा तबाह हो जाये और खराब हो जाये। मेरा दिल तो तब भी दुखता क्योंकि मैं हिन्दुस्तान का रहने वाला हूँ, मुझ को इस मुल्क से मुहब्बत है, मैं इस मुल्क में पैदा हुआ हूँ और मेरी आर्यादा नसलें इस मुल्क में रहेंगी। मैं कैसे सोच सकता हूँ कि उड़ीसा से मेरा कोई वास्ता नहीं है। अगर मैं गवर्नमेंट में न भी होऊ तो भी इस मुल्क का बाशिन्दा होने के लिहाज से मेरा उससे ताल्लुक है और इसलिए मैं अर्ज करूँ कि क्रिसी को यह खयाल नहीं करना चाहिए कि कोई शक्स इस तरह सोचेगा और उड़ीसा की जो खिदमत हो सकती हो वह नहीं करेगा। मैं यह भी अर्ज करूँगा कि क्या किया गया है।

लेकिन हमारे काम करने की भी कुछ हदें मुकर्रर हैं जिनको कास्टोड्यूशन बनाने वालों ने कायम किया है और आज भी हम उनको मानते हैं और उनके मुताबिक अमल करते हैं। लेकिन अगर हम उन हदों को किसी मामले में भूल जायें और उनको छोड़ बैठें तो मैं कहता हूँ कि क्या वह कास्टोड्यूशन की वक्त होमो या उसकी जिल्लत होगी। मैं तो समझता हूँ कि वह उसकी जिल्लत होगी।

एक बात मैं और अर्ज करूँ कि इस हाउस में वही बातें कही जानी चाहिए थीं जिनसे कि सेंटर का ताल्लुक था इस मामले में। सेंटर का ताल्लुक फाइनेंशियल असिस्टेंस से या उसके बारे में कहा जाता, या टेक्निकल असिस्टेंस के बारे में कहा जाता। क्योंकि इस मामले में इन्हीं चीजों से सेंटर का ताल्लुक है। लेकिन यहाँ कहा गया कि फलां जगह यह हुआ और वहाँ की गवर्नमेंट ने उख वक्त जो कुछ किया

वह गलत था और जो सही था वह नहीं किया। तो मैं तो इस में सिर्फ एक काम कर सकता हूँ और उसके अलावा और कुछ नहीं कर सकता। अगर मेम्बर साहब स्टेट गवर्नमेंट से कुछ कराना चाहते हैं तो जो बातें उन्होंने यहाँ कही हैं उनको मुझे लिख देते और मैं उनकी यह खिदमत अंजाम दे देता कि मैं स्टेट गवर्नमेंट को लिखता, उनको कहता और समझाता और वह काम कराने की कोशिश करता। इसके अलावा मैं क्या कर सकता हूँ। और वह मैं अब भी करने को तैयार हूँ। जिन जिन साहबान ने यहाँ कहा है मैं उनको इनविटेशन देता हूँ कि वह जो-जो चाहते हैं उसके बारे में मुझ को लिख दें और जो कुछ मैं कर सकता हूँ वह करने की कोशिश करूँगा। इससे ज्यादा इस वक्त मैं अर्ज नहीं करना चाहता क्योंकि उसमें वक्त भी लगेगा और और बात जो मुझे कहनी है वह रह जायेगी।

जहा तक उड़ीसा का ताल्लुक है एक बात मैं बतलाऊ जो शायद दिलों में होगी कि सेंटर ने उड़ीसा की कोई मदद की है या नहीं, पैसों से रुपये से। उनको मदद दी गयी है। इस वक्त तक दो करोड़ रुपया उनको दिया गया है और इस में से एक करोड़ तो लोन है। ऐसी मदद भी हो सकती है जिस पर सूद भी न चले और जिसकी वाप्सी भी न हो, वह भी स्टेटों को दी जाती है और उसका जिक्र भी एक साहब कर रहे थे। ऐसी मदद भी दी जा सकती है। अभी जो रुपया दिया गया है इसमें से देखा जायेगा कि जो खर्च होता है उसमें से किस हिस्से को लोन रखा जाये और किसको ग्रांट माना जाये। फिलहाल उनको दो करोड़ रुपया दिया गया है।

एक माननीय सदस्य : यह तो बहुत थोड़ा होगा।

हाफिज मुहम्मद इब्राहीम : मैं अर्ज करूँगा कि हो सकता है कि थोड़ा हो और

वहां की जरूरत ज्यादा हो। लेकिन इस देने के बाद आगे और देना बन्द तो नहीं हो जाता। अगर उनकी जरूरत ज्यादा है तो वह हम को मजबूर कर के २५ दफा और ज्यादा ले सकते हैं। यह देना कोई अहसान के लिहाज से मैं नहीं कह रहा हूँ। जो उनको जिस मदद की जरूरत है वह देनी चाहिए। अभी उनको दिया गया है और जो ज्यादा स ज्यादा उनकी खिदमत हो सकती है वह की जायगी। लेकिन उसी के साथ इसका भी खयाल रखा जाये कि कहीं उड़ीसा की गवर्नमेंट या हिन्दुस्तान की और दूसरी लोकल गवर्नमेंट्स यह न समझने लगे जायें कि जब भी मुनीवत आयगी तो मेंटर से रुपया आ जायेगा हमको कोई फिक्र नहीं करनी है। मैं किसी खानदान में हूँ और मेरे बाप दादा कमाते हैं और मैं समझता हूँ कि वह मेरी मदद कर सकते हैं, लेकिन मेरा भी तो फर्ज है कि मैं खुद भी कमाने लायक बनूँ, मुझ को भी तो यह महसूस करना चाहिए कि मैं भी अपनी जरूरतों को अपने आप पूरा करने लायक बनूँ। जो दूसरों की मदद के सहारे अपने को डाल देता है वह निकम्मा और बेकार हो जाता है। मैं नहीं चाहता कि हमारी स्टेट गवर्नमेंट्स इस तरह से निकर्मा और बेकार हो जायें और खुद अपने आप अपनी जरूरतों को पूरा करने की कोशिश न करें।

अब आप मुलाहिजा फरमाएं कि फ्लड का सबजेक्ट तो स्टेट का है। तो मैं उड़ीसा के बाबत अर्ज करूँ कि उड़ीसा में फ्लड के बारे में क्या हुआ और टैकनिकल असिस्टेंस के बारे में क्या हुआ। जो मोशन है उसमें इन्हीं बातों का हवाला दिया गया है। इस वक्त मैं उसके बारे में अर्ज करता हूँ।

जहां तक टैकनिकल असिस्टेंस का ताल्लुक है उसके मानी तो सिर्फ इतने होते हैं कि अगर किसी स्टेट को किसी टैकनिकल आदमी की अपने किसी काम के वास्ते जरूरत हो सेंटर व्ह आदमी उन को दे दे, नम्बर वन।

दूसरी बात यह है कि स्कीम्स के मुताल्लिक जो उनको मशविरों की जरूरत हो वह मशविरा उन को मिल जाये। यह दोनों किस्म के मशविरों आज उड़ीसा राज्य को दिये जा रहे हैं। इस वक्त उड़ीसा में एक टैकनिकल एडवाइजरी कमेटी बनी हुई है और उसका एक मेम्बर सेंट्रल आफिसर है जो कि उन के साथ उस कमेटी में बैठ कर वहां के मुताल्लिक काम करता है। वह कमेटी क्या करती है? वह कमेटी करती यह है कि जितनी स्कीम्स वहां पहुंचती हैं उन तमाम स्कीम्स को वह टैकनिकल प्वांट आफ व्यू से जांच-पड़ताल कर के देखती है कि आया वह सही है या गलत है। अगर कोई स्कीम उस ने पेश की है और वह दस लाख से कम खर्च की है तो उस की कहीं पूछ नहीं है वह वहीं उड़ीसा में ही खत्म कर दी जाती है, खत्म होने के मानी यह है कि उसके ऊपर कोई देख-भाल और जांच-पड़ताल नहीं होगी। लेकिन कोई स्कीम अगर दस लाख रुपये से ऊपर की है तब वह यहां सेंटर के पास आयगी और हमारे यहां सेंट्रल कमिशन में उस की जांच होगी और जांच पड़ताल के बाद अगर वह स्कीम सही और ठीक पायी गयी तो वह फाइनेशिएल असिस्टेंस के वास्ते उसकी सिफारिश कर देगा। यह टैकनिकल हैल्प है जो कि आपके सेंटर से स्टेट को दी जा रही है।

जहां तक स्कीम्स का ताल्लुक है यहां सेंटर से उन के लिए १२० फ्लड्स स्कीम्स मंजूर हुई जिनका कि खर्चा १११ लाख रुपये है। उन १२० स्कीम्स में से ८७ स्कीमे इस वक्त तक पूरी हो चुकी हैं। यह मैं इसलिए कह रहा हूँ क्योंकि यहां पर यह भी कहा जा रहा था कि अभी जो वहां बाढ़ें आई हैं तो इस से पहले वहां फ्लड्स को रोकने या लोगों को उस से बचाने अथवा

[हाफिज मुहम्मद इब्राहीम]

लोगों को आराम देने का इंतजाम नहीं किया गया। इस के लिए मैं यह अर्ज कर रहा हूँ कि इतनी स्कीमें उड़ीसा में खास फ्लड्स के लिए ही थीं। ८७ स्कीमें उन में से वहाँ बन कर पूरी हो चुकी हैं। ३० स्कीमें ऐसी हैं जिन के कि ऊपर इस वक्त काम जारी है। वह स्कीम क्या थी? वह एम्बेकमेंट्स को बनाने की स्कीम थी और उसी के साथ साथ ड्रेनेज की ठीक करने की जिनकी उड़ीसा के अन्दर जरूरत है। उस लिहाज से वह स्कीम तजवीज की गई और वह स्कीमें बनीं और उन के ऊपर वहाँ काम हो रहा है। फिर उड़ीसा गवर्नमेंट ने पिछले साल एक कमेटी बैठाई ताकि महानदी का जो डेल्टा है उस के मुताल्लिक जांच करे और फ्लड्स वगैरह की निस्वत रिपोर्ट दें। उस कमेटी में भी सेंटर का अदमी है और उस कमेटी को जो अधिकार दिये गये थे उस अखित्यार को बढ़ कर और ज्यादा अखित्यार उस कमेटी को दे दिये गये। उसको सिर्फ महानदी के डेल्टे तक ही महदूद नहीं रखा बकि जो बाकी रिवर्स हैं उन के जो डेल्टे ज हैं उन के मुताल्लिक भी उसको जांच पड़ताल करने का अधिकार दे दिया। मेरे यह सब बतलाने का मतलब यह है कि यकीनन वह सब काम वहाँ पर हो रहा है जो कि होना चाहिए था।

Shri P. K. Deo: I just wanted to know what steps are being taken to dredge the river mouths to clear them of the sand dunes?

हाफिज मुहम्मद इब्राहीम : अब इस में जरा सब्र की जरूरत है। काम जो दुनिया में होते हैं वे इस तरह से नहीं हो जाते कि सब काम एक साथ एक वक्त में हो जाय। अगर दुनिया में कभी कोई गड़बड़ी न होती और बाढ़ जैसे वाक्ये दरप्रेश न आते और बिलकुल अमानो-अमान रहता तो फिर आज हम इंसानों की जमात बिलकुल बेकार बैठी हुई होती।

हम और आप यहां बैठ कर यह काम न करते अगर इंसान के करने के लिये दुनियां में काम बाकी न रहे। यह मायूसी की बात नहीं है, शिकायत की बात नहीं है और इस में शिकायत करने की कोई बात नहीं है क्योंकि जो काम कल नहीं हुआ वह आज जरूर होगा और वह जरूर किया जाना चाहिए तो उस में शिकायत की क्या बात है.....

Shri Surendranath Dwivedy: Has any attempt been made?

हाफिज मुहम्मद इब्राहीम : जी हां कोशिश हो रही है।

श्री सुरेन्द्र नाथ द्विवेदी : वह कोशिश कब से होगी ?

हाफिज मुहम्मद इब्राहीम : मुनासिब वक्त पर कोशिश होगी।

श्री प्र० के० देव : वह मुनासिब वक्त कब आयेगा ?

हाफिज मुहम्मद इब्राहीम : अब हर एक चीज के करने की शर्त यह है कि जब उसको करने का ठीक वक्त आये तो उसको करना चाहिए। जब भी मौजूं वक्त आये उसको करने का, उसको करना चाहिए.....

एक माननीय सदस्य : अभी तक क्या ठीक वक्त नहीं आया ?

हाफिज मुहम्मद इब्राहीम : अभी मुनासिब वक्त नहीं आया तो यह मेरा और आपका कसूर नहीं है। जमाना तो हर किस्म का आकर रहेगा। वह कोई बुलाने से नहीं आया करता। वह तो अपने-आप आता है।

खैर, यह तो मैंने अर्ज कर दिया। अब हीराकुड के बारे में मैं अर्ज कर दूँ कि वहाँ

जो बांध बन कर तैयार हुआ; उससे पावर का बँनीफिट मिलने वाला है। (Interruptions) आप समझते नहीं हैं। बाढ़ जो चीज है और जो उसकी हकीकत है वह शायद उसे समझते नहीं हैं। अब इसलिए कि जो एक चीज वहाँ कर दी तो आदमी यह समझे कि यह इस वजह से खत्म हो गई। अब तो आपको अहसास नहीं हुआ। मैं बतला रहा हूँ कि जरा सब्र से मेरी बात सुनिये। अब हीराकुड ने वहाँ पर बड़ी सर्विस की है। हीराकुड की स्कीम इसलिए बनी कि फ्लड कंट्रोल में भी उससे मदद मिले, पावर भी मिले और इर्रीगेशन भी उससे हो। अब यहाँ उसने अपने उस फंक्शन को पूरा किया या नहीं, जो वक्त आ कर पड़ा वह वक्त के ऊपर काम दिया या नहीं तो जो स्कीम इस गरज से बनाई गई थी उसकी निस्वत अर्ज कर रहा हूँ कि शायद ११ लाख क्यूबिक फुट्स को उस ने साढ़े ५ लाख कर दिया। अब दूसरे आदमियों को नहीं मालूम होता कि.....

श्री सुरेंद्रनाथ द्विवेदी : नराज में कितना पानी गया ? Twelve lakh cusecs of water at Naraj head. It may be 5 lakhs in Hirakud. That is the case everywhere.

Hafiz Mohammad Ibrahim: I have not followed.

Shri Surendranath Dwivedy: Shall I explain?

Mr. Chairman: Please allow the hon. Minister to proceed.

हाफिज मुहम्मद इब्राहीम : खैर तो मैं यह अर्ज कर रहा था कि जहाँ तक उड़ीसा का ताल्लुक है फ्लड्स के सिलसिले में वहाँ हर तरीके का काम जो आज सिर्फ हिन्दुस्तान में ही नहीं बल्कि तमाम दुनिया भर में किस्म किस्म की तदाबीरें इस्तेमाल

की जाती हैं बाढ़ों को रोकने के वास्ते, उनको काम में लाया जा रहा है।

अब मरे भाई ने यह शिकायत की कि पंडित जी ने फरमाया था कि यह बाढ़ें कुदरत के करिश्मे हैं और जो प्रोग्रेसिव कंटीज हैं वहाँ पर भी बाढ़ों को आने से रोका नहीं जा सका है। आप इस सबजट के ऊपर किताबें पढ़िये, लिटरेचर का मुताला कीजिये और इस पर स्टडी कीजिये तो उससे आपको मालूम हो जायगा कि यह तो नामुमकिन है कि हम बाढ़ों को दुनिया से न.बूद कर दें और बाढ़ दुनिया में आये ही नहीं। अभी तक इंसान उस दर्जे पर नहीं पहुँचा है। यह राय है उन सब मुल्कों की जो कि आज तालीमयाफता और तरक्कीयाफत और बड़े मुहज्जब माने जाते हैं। अब पंडित जी कहें या मैं एक अदना शक्स कहूँ यह बात बनी हुई है कि दुनिया के जो बैसिक प्रिंसिपल्स हैं, फंडामेंटल बातें हैं वह कायम रहती हैं और मिटती नहीं हैं लेकिन हो सकता है कि कोई एक ऐसा जमाना आये जब कि आगे चल कर वह गलत साबित हो जायें। मैं यह नहीं कहता कि वह बदल नहीं सकते। हो सकता है कि ५००० साल के बाद कोई ऐसा जमाना आये जिसमें कि आदमियों को ही बदलने की तदबीरें होने लगे।

17 hrs.

लेकिन इस वक्त तक इंसान की जो अक्ल की पहुँच है उससे यह बात नहीं निकलती कि दुनिया से बाढ़ नाबूद हो सकती है और फ्लड्स न आयें यह कोई नहीं कर सकता है। अबबत्ता उनके मुतालिक यह तो हो सकता है कि अगर वे आये तो उनसे लोगों की हिफाजत करने और उसके होने वाले नुगसान से और तबाही से बचाने की तदबीरें इंसान कर सकता है और यकीन मानिये वह सब तदबीरें हम कर रहे हैं। कम से कम नुक्सान उन फ्लड्स से पहुँचे इसके वास्ते कोशिश की जा सकती है और मैं समझता हूँ कि उसको करना हमारा फर्ज और ड्यूटी है। उसको

[हाफिज़ मुहम्मद इब्राहीम]

हमें करना है और अगर हम उसको नहीं करते हैं तो हम गुनाहगार हैं और सजा के लायक हैं और उस हालत में हम तमाम इंसानियत के सामने गुनहगार हैं। हम सही दिशा की ओर कदम बढ़ा रहे हैं और हम इस कोशिश में हैं कि इस कुदरती मुसीबत को जो कि इंसान पर नाजिल होती रहती है उससे होने वाले नुकसान और तबाही को जितना भी कम किया जा सके करा जाय। उड़ीसा में भी और अन्य जगहों पर हम इसी कोशिश में हैं और उसका नतीजा जो आप अपनी आंखों से देखना चाहते हैं वह आपको तब देखने को नसीब होगा जब हम कोशिश करते करते उस काम को पूरा कर चुकेंगे जो कि हम कर रहे हैं। मुझे ताज्जुब होता है कि लोग गवर्नमेंट के कामों को इस नज़र से देखते क्यों नहीं हैं। व उनको अपने घर के कामों की नज़र से देखें। कितने घर के जरूरी जरूरी काम पड़े रहते हैं। नहीं करते हैं उन्हें मजबूरी से और अगर करते हैं, तो उसमें वक्त लगता है। जब आनरेबल मेम्बरज गवर्नमेंट की जुबान से ये सब दिक्कतें सुनते हैं, उस वक्त अगर वे अपने घरों की याद करें, तो वे इस बात को अच्छी तरह महसूस करेंगे कि ये सच हैं, इतना नहीं हो सकता है। मेरा मतलब यह नहीं है कि हम कुछ न करें। मैं अर्ज करता हूँ कि हम चाहते हैं कि हम खिदमत करें। वह हमारा फर्ज है। उड़ीसा की, हिन्दुस्तान के हर टुकड़े की खिदमत करना हमारा फर्ज है। कहीं का कोई रहने वाला हो, वह हमारा है। अगर आनरेबल मेम्बरों का यह दावा है कि उड़ीसा उनका है, तो मैं कहूंगा कि यह दावा गलत है—उड़ीसा मेरा है। मेरा दावा है कि पंजाब मेरा है। जो दर्द वे अपने सीने में रखते हैं, मैं भी अपने सीने में रखता हूँ। मैं उनके साथ हूँ और यकीन दिलाता हूँ कि जो कुछ भी वे मुझसे कराना चाहें, जो खिदमत मैं कर सकता हूँ, वह मैं करने के लिये तैयार हूँ।

मेरे भाई ने शिकायत की—वह तशरीफ ले गये हैं—कि यू० पी० में यह हो गया। यू० पी० ने वह बात अभी उठाई नहीं है, मुझ तक पहुंची नहीं है, मुझे मालूम नहीं है, लेकिन

एक माननीय सदस्य : अत्र खत्म करना चाहिए।

हाफिज़ मुहम्मद इब्राहीम : खत्म कर दूँ ? चूँकि वक्त नहीं है, इसलिए मैं अभी खत्म कर देता हूँ।

Shri Surendranath Dwivedy: He does not complete the sentence.

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): What a sense of time he has got!

Shri Bhanja Deo: Just as you are contemplating to dredge the river mouths, have Government thought of doing the same thing to the river beds where they are rising to remove the sand; particularly in the case of the Brahmini and the Baitarani?

Hafiz Mohammad Ibrahim: I have followed what the hon. Member says, and I assure him the time is coming when that also will be done.

17.03 hrs.

[MR. SPEAKER in the Chair]

Shri P. K. Deo: On behalf of the people of Orissa and the Orissa M.Ps. I express my gratitude to the Prime Minister and the Minister of Irrigation and Power and the Deputy Minister for their visit to our State.

Shri Surendranath Dwivedy: Though after a fortnight.

Shri P. K. Deo: and for their sympathetic attitude. At the same time, I would like to reiterate that this Rs. 2 crores financial assistance is too small. We need much more.

Sufficient provision should have been made for this. In the Third Plan some concrete steps should be taken so that the floods do not recur.

Mr. Speaker: So far as amendment No. 1 by Shri Braj Raj Singh is concerned, I find many of the things mentioned therein are State subjects, such as taking immediate steps to get the damaged houses in the floods reconstructed. Anyhow, he has stated what he wanted to say. No? Whether he has opportunities or not, very often he creates opportunities, there is no difficulty. So, his amendment is out of order.

Now, I will put amendment No. 3 to the vote of the House as it is the most comprehensive.

The question is:

That for the original motion, the following be substituted, namely:

“That this House takes note of the situation created by floods in Orissa, Punjab and Himachal Pradesh recently and the statements made by the Minister of Irrigation and Power in Lok Sabha on the 25th August and 3rd September, 1960 respectively.” (3)

The motion was adopted.

Mr. Speaker: Amendment No. 2 is barred.

17.05 hrs.

*EXPANSION OF SHIPPING

Mr. Speaker: The House will now take up the half-an-hour discussion.

Shri Raghunath Singh (Varanasi):

आ पको धन्यवाद देता हूँ कि आप ने . . .

Some Hon. Members: The hon. Member may speak in English.

अध्यक्ष महोदय: अंग्रेजी में बोलना चाहिए। ये लोग नहीं समझते हैं।

The Minister of Transport and Communications (Dr. P. Subbarayan): Probably he does not want a reply. If he speaks in English, then I can also understand it.

Shri Raghunath Singh: The point raised on 2nd August, 1960 by starred question No. 44 was this, namely that the money which India is going to pay for the import of foodgrains should be utilised to purchase ships, so that India can save her foreign exchange. India is going to import 17 million tons of foodgrains under the PL-480 agreement; 16 million tons will be wheat, and 1 million tons will be rice. These foodgrains will be imported during a period of four years. According to the agreement, 50 per cent will be brought to India in American bottoms, and the other 50 per cent has been left to India to be brought either in her own ships or in foreign ships that may be chartered by her.

According to the reply given on the 2nd August, the hon. Minister in charge of Shipping said that only 6 per cent of the whole thing could be brought in Indian bottoms; that means that 44 per cent of the foodgrains will be imported into India in foreign ships, and India will be compelled to pay freight in terms of foreign exchange. Out of Rs. 80 crores, the share of America is Rs. 40 crores, and the share which is left for India is Rs. 40 crores. Out of these Rs. 40 crores, the share of the Indian shipping companies will be only Rs. 5 crores. That means that India is going to pay out of her share of Rs. 40 crores, about Rs. 35 crores to the foreign shipping companies in terms of foreign exchange.

As far as America's share of the freight is concerned, we should not forget this also that we are bound to

*Half an hour discussion.